

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED
(In CIRP) AT
384-385, GIDC Dediyaan, Mahesana, Gujarat-384002.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED PAN No: AARCS9326D CIN No: U15400GJ2012PTC071214
2.	Address of the registered office	384-385, GIDC Dediyaan, Mahesana, Gujarat-384002.
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Mahesana, Gujarat (Residential and industrial locality of Mahesana)
5.	Installed capacity of main products/ services	Unit with updated technology and quality with main product Maida, Tandoori Atta, Rawa, Sooji, Bran, Atta, Daliya having total expanded capacity of 225 metric ton per day.
6.	Quantity and value of main products/ services sold in last financial year	During operation before expansion: Rs. 75.45 cr in FY 2022-23 and Rs. 68.58 Cr. for part of the FY 2023-24.
7.	Number of employees/ workmen	NA
8.	Further details, including the last available financial statements (with schedules) of two years, and lists of creditors are available at URL:	Details including teaser and detailed EOI can be obtained by sending an email at email id: cirpsynergyagro@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at cirpsynergyagro@gmail.com .

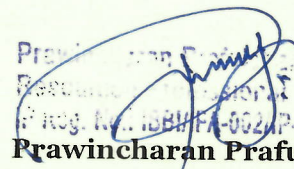
For, Synergy Food and Agro Processors Private Limited (In CIRP)

Prawin Chandra Prasad Dwary
Insolvency Professional
Reg. No.: IBBI/IN/2017-2018/13937

10.	Last date for receipt of expression of interest	01 st June, 2026
11.	Date of issue of the provisional list of prospective resolution applicants	3 rd June, 2026
12.	Last date for submission of objections to the provisional list	8 th June, 2026
13.	Date of issue of the final list of prospective resolution applicants	9 th June, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11 th June, 2026
15.	Last date for submission of resolution plans	11 th July, 2026
16.	Process email id to submit Expression of Interest	cirpsynergyagro@gmail.com
17.	Details of the Corporate Debtor's registration status as an MSME.	NA

Further details are set out in the detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in the EOI.

For, Synergy Food and Agro Processors Private Limited (In CIRP)


 Resolution Professional of Synergy Food and Agro Processors Pvt. Ltd. (In CIRP)
 IBBI Reg. No.: IBBI/PA-002/IP-N00331/2017-2018/10937
Prawincharan Prafulcharan Dwary

Resolution Professional of Synergy Food and Agro Processors Pvt. Ltd. (In CIRP)

IBBI Reg. No.: IBBI/PA-002/IP-N00331/2017-2018/10937

AFA Valid upto: 31.12.2026

Email for Correspondence: cirpsynergyagro@gmail.com

Mob: 9426742700

Date: 11.05.2026

Place: Ahmedabad

2.8 GW BANKA UNIT TO BE DEVELOPED AT ₹56K CR

NTPC fast-tracks nuclear plans with Bihar project

SAURAVANAND
New Delhi, May 10

STATE-RUN NTPC is set to approach the Department of Atomic Energy (DAE) for approval to develop its first standalone nuclear power project, with the country's largest power producer planning a ₹56,000-crore investment to build 2.8 GW nuclear generation capacity in Bihar amid India's aggressive push to scale up atomic energy capacity to 100 GW by 2047.

The proposed project in Bihar's Banka district comes as the Centre accelerates nuclear power expansion to strengthen long-term energy security and ensure stable round-the-clock electricity supply as power demand surges across the country.

Officials aware of the development said NTPC, through its subsidiary NTPC Paramanu Urja Nigam, has either completed or is close to completing feasibility studies for nuclear projects in Bihar and two other states and will soon submit its first report to the DAE.

"The company will very soon submit the completed feasibility study for the nuclear project in the state," an official aware of the development said.

The Bihar project is planned initially with two units of 700 MW each, with NTPC looking to subsequently expand the facility by adding two more units of similar capacity, totaling 2.8 GW.

"The standard capacity of NTPC's nuclear power plants would be 2x700 MW. However, in Bihar, the company would look at expanding the proposed

NUCLEAR PUSH



- Bihar govt has assured support for the proposed project

■ Project planned initially with two units of 700 MW each

■ Aggressive expansion plan comes amid rising electricity demand
- India currently operates 25 nuclear reactors across 7 plants with installed capacity of 8.88 GW
- NTPC looking to subsequently expand facility by adding 2 more units of similar capacity

plant's capacity to four units with 700 MW each," a senior official said. Industry estimates suggest that setting up 1 GW of nuclear power capacity requires an investment of around ₹20,000 crore. This implies that NTPC's broader target of developing around 30 GW of nuclear capacity across India could require investments of nearly ₹6 lakh crore over the coming decades.

The aggressive expansion plan comes amid rising electricity demand and increasing policy focus on non-fossil baseload generation to support India's energy transition goals.

India currently operates 25 nuclear reactors across seven plants with installed capacity of 8.88 GW.

According to Central Electricity Authority (CEA) data, another 6,600 MW of nuclear

capacity is under construction and targeted for commissioning by 2031-32, while an additional 7,000 MW remains under various stages of planning and approval. The Bihar government has assured support for the proposed project, including water availability. Preliminary estimates suggest around 1,000 acres of land may be required for the nuclear units.

Officials said uninterrupted water supply remains one of the most critical requirements for nuclear projects, with around five litres of water required to generate one unit of nuclear electricity.

As per the approval process, the Standing Site Selection Committee under the DAE reviews nuclear project proposals and forwards technically feasible projects to the Atomic Energy Commission (AEC) for

further approvals.

Industry officials said nuclear projects generally take at least six years to complete after regulatory clearances are received.

NTPC is also exploring potential nuclear project locations in Jharkhand, Gujarat, Andhra Pradesh, Maharashtra and Madhya Pradesh as part of its larger nuclear roadmap.

The company is simultaneously developing a 4x700 MW nuclear project in Rajasthan through its joint venture with Nuclear Power Corporation of India Ltd (NPCIL) -- Anushakti Vidhyut Nigam Ltd (ASHVINI). The Mahi Banswara Rajasthan Atomic Power Project (MBRAPP), being developed in Rajasthan's Banswara district, involves an investment of around ₹42,000 crore.

NPCIL holds a 51% stake in ASHVINI while NTPC owns 49%. However, future projects are expected to be independently developed through NTPC Paramanu Urja Nigam Ltd, which was incorporated in January last year to spearhead the PSU's nuclear expansion plans. Last month, NTPC signed a non-binding memorandum of understanding with French energy major EDF to explore cooperation in the development of nuclear power projects in India, including assessment of EDF's European Pressurised Reactor (EPR) technology, localisation opportunities and tariff structures. The Centre's nuclear push gathered momentum after Parliament passed the Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India (SHANTI) Bill, 2025.

Grid struggles to absorb surplus solar power

PRATYUSH DEEP
New Delhi, 10 May

EVEN AS THE electricity demand touched record highs in April amid an early summer heatwave, the country's grid curtailed an average 23 gigawatt-hours (GWh) of solar power every day — enough to meet around one-fourth of New Delhi's needs for a day.

Curtailment refers to instances when grid operators ask renewable energy plants to reduce generation to maintain system stability.

Data from Grid Controller of India (Grid India) shows April solar curtailment surged nearly 74% over the combined curtailment recorded during January-March, underscoring growing stress on the power system despite rising daytime demand.

At least 693.81 GWh of solar power was curtailed in April, compared to 399.34 GWh during the first three months of the year combined, according to Grid India data. Earlier, a report by think tank Ember also found that a total of 2,300 GWh of solar power curtailed under a mechanism called Emergency Tertiary Reserves Ancillary Services (TRAS) — down between late May, when reporting started and December 2025, with 900 GWh in October alone.

The curtailment came despite no reported shortages during daytime peak hours, underlining both the crucial role solar played in meeting daytime demand and the scale of surplus generation that still went unused. The glut of daytime solar generation was also reflected in power markets. Spot prices on the Indian Energy Exchange in April repeatedly hit the regulatory ceiling of ₹10 per unit during night-time hours, before crashing to around ₹1.5 per unit during the day — highlighting the widening gap between abundant daytime solar supply and tighter



evening demand conditions.

Curtailment due to grid concerns

While renewable energy sources, such as solar, enjoy "must-run" status in India, they can still be backed down on grounds of grid security and system safety.

One such mechanism is Emergency TRAS, under which the National Load Dispatch Centre (NLDC) can direct interstate transmission system (ISTS)-connected renewable energy projects to reduce generation during system-wide emergency conditions to maintain grid stability. It acts as the third layer of grid control after primary and secondary reserve responses, and is triggered when additional intervention is required to prevent instability.

Because renewable energy plants can rapidly reduce output, they are frequently used for down regulation under Emergency TRAS.

Unlike many other forms of curtailment, generators backed down under this mechanism receive financial compensation for the loss of generation. Analysis of Grid India data shows curtailment under Emergency TRAS averaged 15.76 GWh/day in April.

On April 5 alone, solar curtailment under the mechanism touched 80.5 GWh — enough electricity to meet daily needs of hilly states like Uttarakhand and Himachal



Bangladesh seeks friendly ties with India

PRESS TRUST OF INDIA
Dhaka, May 10

A SENIOR ADVISER of Bangladesh Prime Minister Tarique Rahman on Sunday said that Dhaka wants "friendly relations" with New Delhi as he voiced concern over the killing of two Bangladeshi nationals along the border with India last week. Two suspected Bangladeshi smugglers were shot dead by Border Security Force in Tripura's Sepahijala district on Friday night, and the bodies were handed over to their relatives through Kamalasagar BOP in the presence of BSF and Border Guards Bangladesh officials.

"We want friendly relations, but good ties cannot be maintained if the border is repeatedly turned bloody," PM's political adviser Ruhul Kabir Rizvi said on Sunday. Rizvi mentioned the killing of two suspected smugglers during his address at the national convention of diploma engineers.

"Even yesterday, two people were shot dead at the Brahmanbaria border," he added. Rizvi, also ruling Bangladesh Nationalist Party's (BNP) senior joint secretary general, said that the people of India too did not want to see such a phenomenon. In reference to recent state elections in India, the BNP leader said it was "entirely an internal matter" for the Indian people to decide.

BOOK LAUNCH



Union Home Minister Amit Shah (third from left), CJI Surya Kant, Attorney General of India R Venkataramani and others during the book launch event of the books penned by Solicitor General of India Tushar Mehta (R), in New Delhi on Sunday ANI

Sanjay Vatsayan named chief of Western Naval Command

PRESS TRUST OF INDIA
New Delhi, May 10

VICE ADMIRAL SANJAY Vatsayan has been appointed the next chief of the Western Naval Command.

Vatsayan, currently serving as the vice chief of the Naval Staff, will succeed Vice Admiral Krishna Swaminathan at the operationally crucial command.

Swaminathan was named the next Navy Chief on Saturday.

He will assumed the charge of the top post as present Navy Chief Admiral Dinesh Kumar Tripathi will retire from service on May 31.

"Vice Admiral Sanjay Vatsayan has been appointed as Flag Officer Commanding-in-Chief Western Naval Command," said an official.

The Western Naval Command has its headquarters in Mumbai.

An alumnus of the National Defence Academy, Pune, Vice Admiral Vatsayan was commissioned into the Indian Navy on January 1, 1988.

A specialist in gunnery and missile systems, he has held a wide range of command, operational and staff assignments during his distinguished career spanning

more than three decades.

At sea, the flag officer has served onboard various front-line warships, including as the commissioning crew of the guided missile destroyer INS Mysore and INS Nishank. He has commanded Coast Guard ship C-05, missile vessels INS Vibhuti and INS Nashak, missile corvette INS Kuthar and guided missile frigate INS Sahyadri.

In February 2020, he took over as the Flag Officer Commanding Eastern Fleet, and led numerous operational deployments and exercises during the time of heightened maritime activity.

He is graduate of the Defence Services Staff College, Wellington, Naval War College, Goa and the prestigious National Defence College, New Delhi.

His appointments at Naval Headquarters include joint director and director of personnel (policy), director of naval plans (perspective planning) and principal director of naval plans.

Prior to taking over as the vice chief, he served as deputy chief of the Integrated Defence Staff (Operations).

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED
(In CIRP) AT
384-385, GIDC Dediyaasan, Mahesana, Gujarat-384002.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1

Name of the corporate debtor along with PAN & CIN/LLP No.

SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED
PAN No: AARCS9326D
CIN No: U15400GU2012PTC071214

2

Address of the registered office.

384-385, GIDC Dediyaasan, Mahesana, Gujarat-384002.

3

URL of website

NA

4

Details of place where majority of fixed assets are located

Mahesana, Gujarat (Residential and industrial locality of Mahesana)

5

Installed capacity of main products/services

Unit with updated technology and quality with main product Maيدا, Tandoori Atta, Rawwa, Sooji, Bran, Atta, Daliya having total expanded capacity of 225 metric ton per day

6

Quantity and value of main products/ services sold in last financial year

During operation before expansion: Rs. 75.45 cr or in FY 2022-23 and Rs. 68.58 Cr. for part of the FY 2023-24.

7

Number of employees/ workmen

NA

8

Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL

Details including teaser and detailed EOI can be obtained by sending an email at email id: cirpsynergyagro@gmail.com

9

Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL

Can be obtained by sending an email at cirpsynergyagro@gmail.com

10

Last date for receipt of expression of interest

01st June, 2026

11

Date of issue of provisional list of prospective resolution applicants

3rd June, 2026

12

Last date for submission of objections to provisional list

8th June, 2026

13

Date of issue of final list of prospective resolution applicants

9th June, 2026

14

Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.

11th June, 2026

15

Last date for submission of resolution plans

11th July, 2026

16

Process email id to submit Expression of Interest

cirpsynergyagro@gmail.com

17

Details of the Corporate Debtor's registration status as an MSME.

NA

Further details are set out in the detailed invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in the EOI.

Sd/-
Pravinchandra Prafulchandra Dwary
Resolution Professional of Synergy Food and Agro Processors Pvt. Ltd. (In CIRP)
IBBI Reg. No.: IBBI/IPA-002/IP-N00331/2017-2018/10937
AFA Valid upto: 31.12.2026
Date: 11.05.2026
Place: Ahmedabad
Email for Correspondence: cirpsynergyagro@gmail.com
Mob: 9426742700



Exim Bank reports loan growth 11.87% and 31.74% rise in PAT

Parameter	FY 2025-26	Change from Previous Year
A. Total Business	₹ 4,50,804 cr	13.31 %
Net Loan Portfolio	₹ 2,07,779 cr	11.87 %
Total Borrowings	₹ 2,05,306 cr	14.58 %
B. Profit After Tax	₹ 4,273 cr	31.74 %
C. Gross Non-Performing Assets	0.57 %	-114 bps
D. Net Non-Performing Assets	0.01 %	-13 bps
E. Capital to Risk Assets Ratio	26.39 %	110 bps

HIGHLIGHTS OF FY 2025-26

- Sanctioned fresh loans aggregating ₹ 1,55,761 crore to support export capacities, competitiveness and globalisation of Indian companies.
- Portfolio of 307 GOI-supported Lines of Credit of US\$ 27.25 billion driving economic growth across 63 countries. Signed the first INR denominated LOC agreement during the year.
- Supported 142 project export contracts worth ₹ 69,607 crore across 49 countries.
- Raised INR resources amounting to ₹ 65,315 crore and foreign currency resources of US\$ 2.17 billion equivalent, during the year.
- Aggregate finance of ₹ 87,684 crore extended to 743 JVs/WOS set up by 541 Indian companies across 80 countries, so far.
- Under the Sustainable Financing Programme, sanctioned ₹ 12,636 crore to 30 companies across sectors including solar, wind, cleantech, sustainable farming and sustainability solutions.
- Under Ubharte Sitaare Programme, financial support of ₹ 2,111 crore extended to 106 entities, including 10 equity investments till date.
- 2,500+ transactions across 60 countries, generating US\$ 3.94 billion incremental exports through 240+ exporters across 60 cities in 22 states, under Trade Assistance Programme, since its inception in 2022.
- Since inception in 2023, India Exim Finserve IFSC Pvt. Ltd. sanctioned factoring limits to 26 exporters with commitments of US\$ 36.81 million, covering 64 importers globally.
- Under the Government of India's Export Promotion Mission, the Bank will provide risk mitigation tools and facilitate financing in areas where conventional lending may be constrained.

*Map not to scale. For illustrative purposes only

2.8 GW BANKA UNIT TO BE DEVELOPED AT ₹56K CR

NTPC fast-tracks nuclear plans with Bihar project

SAURAV ANAND
New Delhi, May 10

STATE-RUN NTPC is set to approach the Department of Atomic Energy (DAE) for approval to develop its first standalone nuclear power project, with the country's largest power producer planning a ₹56,000-crore investment to build 2.8 GW nuclear generation capacity in Bihar amid India's aggressive push to scale up atomic energy capacity to 100 GW by 2047.

The proposed project in Bihar's Banka district comes as the Centre accelerates nuclear power expansion to strengthen long-term energy security and ensure stable round-the-clock electricity supply as power demand surges across the country.

Officials aware of the development said NTPC, through its subsidiary NTPC Parmanu Urja Nigam, has either completed or is close to completing feasibility studies for nuclear projects in Bihar and two other states and will soon submit its first report to the DAE.

"The company will very soon submit the completed feasibility study for the nuclear project in the state," an official aware of the development said.

The Bihar project is planned initially with two units of 700 MW each, with NTPC looking to subsequently expand the facility by adding two more units of similar capacity, totaling 2.8 GW.

"The standard capacity of NTPC's nuclear power plants would be 2x700 MW. However, in Bihar, the company would look at expanding the proposed

NUCLEAR PUSH



- Bihar govt has assured support for the proposed project

■ Project planned initially with two units of 700 MW each

■ Aggressive expansion plan comes amid rising electricity demand

■ India currently operates 25 nuclear reactors across 7 plants with installed capacity of 8.88 GW
- NTPC looking to subsequently expand facility by adding 2 more units of similar capacity

plant's capacity to four units with 700 MW each," a senior official said. Industry estimates suggest that setting up 1 GW of nuclear power capacity requires an investment of around ₹20,000 crore. This implies that NTPC's broader target of developing around 30 GW of nuclear capacity across India could require investments of nearly ₹6 lakh crore over the coming decades.

The aggressive expansion plan comes amid rising electricity demand and increasing policy focus on non-fossil baseload generation to support India's energy transition goals.

India currently operates 25 nuclear reactors across seven plants with installed capacity of 8.88 GW.

According to Central Electricity Authority (CEA) data, another 6,600 MW of nuclear

capacity is under construction and targeted for commissioning by 2031-32, while an additional 7,000 MW remains under various stages of planning and approval. The Bihar government has assured support for the proposed project, including water availability. Preliminary estimates suggest around 1,000 acres of land may be required for the nuclear units.

Officials said uninterrupted water supply remains one of the most critical requirements for nuclear projects, with around five litres of water required to generate one unit of nuclear electricity.

As per the approval process, the Standing Site Selection Committee under the DAE reviews nuclear project proposals and forwards technically feasible projects to the Atomic Energy Commission (AEC) for

further approvals. Industry officials said nuclear projects generally take at least six years to complete after regulatory clearances are received.

NTPC is also exploring potential nuclear project locations in Jharkhand, Gujarat, Andhra Pradesh, Maharashtra and Madhya Pradesh as part of its larger nuclear roadmap.

The company is simultaneously developing a 4x700 MW nuclear project in Rajasthan through its joint venture with Nuclear Power Corporation of India Ltd (NPCIL) -- Anushakti Vidhyut Nigam Ltd (ASHVINI). The Mahi Banswara Rajasthan Atomic Power Project (MBRAPP), being developed in Rajasthan's Banswara district, involves an investment of around ₹42,000 crore.

NPCIL holds a 51% stake in ASHVINI while NTPC owns 49%. However, future projects are expected to be independently developed through NTPC Parmanu Urja Nigam Ltd, which was incorporated in January last year to spearhead the PSU's nuclear expansion plans. Last month, NTPC signed a non-binding memorandum of understanding with French energy major EDF to explore cooperation in the development of nuclear power projects in India, including assessment of EDF's European Pressurised Reactor (EPR) technology, localisation opportunities and tariff structures. The Centre's nuclear push gathered momentum after Parliament passed the Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India (SHANTI) Bill, 2025.

Grid struggles to absorb surplus solar power

PRATYUSH DEEP
New Delhi, 10 May

EVEN AS THE electricity demand touched record highs in April amid an early summer heatwave, the country's grid curtailed an average 23 gigawatt-hours (GWh) of solar power every day — enough to meet around one-fourth of New Delhi's needs for a day.

Curtailment refers to instances when grid operators ask renewable energy plants to reduce generation to maintain system stability.

Data from Grid Controller of India (Grid India) shows April solar curtailment surged nearly 74% over the combined curtailment recorded during January-March, underscoring growing stress on the power system despite rising daytime demand.

At least 693.81 GWh of solar power was curtailed in April, compared to 399.34 GWh during the first three months of the year combined, according to Grid India data. Earlier, a report by think tank Ember also found that a total of 2,300 GWh of solar power curtailed under a mechanism called Emergency Tertiary Reserves Ancillary Services (TRAS) — down between late May, when reporting started and December 2025, with 900 GWh in October alone.

The curtailment came despite no reported shortages during daytime peak hours, underlining both the crucial role solar played in meeting daytime demand and the scale of surplus generation that still went unused. The glut of daytime solar generation was also reflected in power markets. Spot prices on the Indian Energy Exchange in April repeatedly hit the regulatory ceiling of ₹10 per unit during night-time hours, before crashing to around ₹1.5 per unit during the day — highlighting the widening gap between abundant daytime solar supply and tighter



evening demand conditions. Curtailment due to grid concerns

While renewable energy sources, such as solar, enjoy "must-run" status in India, they can still be backed down on grounds of grid security and system safety.

One such mechanism is Emergency TRAS, under which the National Load Dispatch Centre (NLDC) can direct interstate transmission system (ISTS)-connected renewable energy projects to reduce generation during system-wide emergency conditions to maintain grid stability. It acts as the third layer of grid control after primary and secondary reserve responses, and is triggered when additional intervention is required to prevent instability.

Because renewable energy plants can rapidly reduce output, they are frequently used for down regulation under Emergency TRAS.

Unlike many other forms of curtailment, generators backed down under this mechanism receive financial compensation for the loss of generation. Analysis of Grid India data shows curtailment under Emergency TRAS averaged 15.76 GWh/day in April.

On April 5 alone, solar curtailment under the mechanism touched 80.5 GWh — enough electricity to meet daily needs of hilly states like Uttarakhand and Himachal

Pradesh. Overall, curtailment in April was about 73.5% higher than the combined curtailment recorded January to March, highlighting the growing stress on the grid amid rising renewable energy penetration.

Technical constraint

Apart from emergency TRAS-down events, data from the Grid Controller of India also shows significant renewable energy curtailment in solar-rich states such as Rajasthan and Gujarat due to technical and transmission constraints, including transmission overloading and heavy underdraw by states.

In April, an average of 3.36 GWh of solar power was curtailed every day due to such technical reasons, compared to a combined daily average of 1.4 GWh during January, February and March — an increase of nearly 75%. A major share of it was linked to heavy underdraw in Gujarat, according to Grid India.

In Rajasthan, the grid operator cited overloading of interconnecting transformers as a key factor behind the backing down of renewable energy generation.

"The under-draw problem can happen due to a sudden dip in demand, which is generally seen during unseasonal rainfall events or when manufacturing activity slows. A longer duration," said a senior official aware of the matter.



Bangladesh seeks friendly ties with India

PRESS TRUST OF INDIA
Dhaka, May 10

A SENIOR ADVISER of Bangladesh Prime Minister Tarique Rahman on Sunday said that Dhaka wants "friendly relations" with New Delhi as he voiced concern over the killing of two Bangladeshi nationals along the border with India last week. Two suspected Bangladeshi smugglers were shot dead by Border Security Force in Tripura's Sepahijala district on Friday night, and the bodies were handed over to their relatives through Kamalasagar BOP in the presence of BSF and Border Guards Bangladesh officials.

"We want friendly relations, but good ties cannot be maintained if the border is repeatedly turned bloody," PM's political adviser Ruhul Kabir Rizvi said on Sunday. Rizvi mentioned the killing of two suspected smugglers during his address at the national convention of diploma engineers.

"Even yesterday, two people were shot dead at the Brahmanbaria border," he added. Rizvi, also ruling Bangladesh Nationalist Party's (BNP) senior joint secretary general, said that the people of India too did not want to see such a phenomenon. In reference to recent state elections in India, the BNP leader said it was "entirely an internal matter" for the Indian people to decide.

BOOK LAUNCH



Union Home Minister Amit Shah (third from left), CJI Surya Kant, Attorney General of India R Venkataramani and others during the book launch event of the books penned by Solicitor General of India Tushar Mehta (R), in New Delhi on Sunday

Sanjay Vatsayan named chief of Western Naval Command

PRESS TRUST OF INDIA
New Delhi, May 10

VICE ADMIRAL SANJAY Vatsayan has been appointed the next chief of the Western Naval Command.

Vatsayan, currently serving as the vice chief of the Naval Staff, will succeed Vice Admiral Krishna Swaminathan at the operationally crucial command.

Swaminathan was named the next Navy Chief on Saturday.

He will assumed the charge of the top post as present Navy Chief Admiral Dinesh Kumar Tripathi will retire from service on May 31.

"Vice Admiral Sanjay Vatsayan has been appointed as Flag Officer Commanding-in-Chief Western Naval Command," said an official.

The Western Naval Command has its headquarters in Mumbai.

An alumnus of the National Defence Academy, Pune, Vice Admiral Vatsayan was commissioned into the Indian Navy on January 1, 1988.

A specialist in gunnery and missile systems, he has held a wide range of command, operational and staff assignments during his distinguished career spanning

more than three decades.

At sea, the flag officer has served onboard various front-line warships, including as the commissioning crew of the guided missile destroyer INS Mysore and INS Nishank. He has commanded Coast Guard ship C-05, missile vessels INS Vibhuti and INS Nashak, missile corvette INS Kuthar and guided missile frigate INS Sahyadri.

In February 2020, he took over as the Flag Officer Commanding Eastern Fleet, and led numerous operational deployments and exercises during the time of heightened maritime activity.

He is graduate of the Defence Services Staff College, Wellington, Naval War College, Goa and the prestigious National Defence College, New Delhi.

His appointments at Naval Headquarters include joint director and director of personnel (policy), director of naval plans (perspective planning) and principal director of naval plans.

Prior to taking over as the vice chief, he served as deputy chief of the Integrated Defence Staff (Operations).

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED
(In CIRP) AT
384-385, GIDC Dediyaasan, Mahesana, Gujarat-384002.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1 Name of the corporate debtor along with PAN & CIN/ LLP No.

SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED
PAN No: AARCS9326D
CIN No: U15400GJ2012PTC071214

2 Address of the registered office

384-385, GIDC Dediyaasan, Mahesana, Gujarat-384002.

3 URL of website

NA

4 Details of place where majority of fixed assets are located

Mahesana, Gujarat (Residential and industrial locality of Mahesana)

5 Installed capacity of main products/services

Unit with updated technology and quality with main product: Maida, Tandoori Atta, Rawwa, Sooji, Bran, Atta, Daliya having total expanded capacity of 225 metric ton per day

6 Quantity and value of main products/ services sold in last financial year

During operation before expansion: Rs. 75.45 cr in FY 2022-23 and Rs. 68.58 Cr. for part of the FY 2023-24

7 Number of employees/ workmen

NA

8 Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:

Details including teaser and detailed EOI can be obtained by sending an email at: cirpsynergyagro@gmail.com

9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:

Email can be obtained by sending an email at: cirpsynergyagro@gmail.com

10 Last date for receipt of expression of interest

01st June, 2026

11 Date of issue of provisional list of prospective resolution applicants

3rd June, 2026

12 Last date for submission of objections to provisional list

8th June, 2026

13 Date of issue of final list of prospective resolution applicants

9th June, 2026

14 Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.

11th June, 2026

15 Last date for submission of resolution plans

11th July, 2026

16 Process email id to submit Expression of Interest

cirpsynergyagro@gmail.com

17 Details of the Corporate Debtor's registration status as an MSME.

NA

Further details are set out in the detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in the EOI.

Sd/-
Prawincharan Pratulcharan Dwary
Resolution Professional of Synergy Food and Agro Processors Pvt. Ltd. (In CIRP)
IBBI Reg. No.: IBBI/PA-02/PA-N00331/2017-2018/10937
Date: 11.05.2026
Place: Ahmedabad

AFA Valid upto: 31.12.2026
Email for Correspondence: cirpsynergyagro@gmail.com
Mob: 9426742700

CONNECTING
INDIAN INGENUITY
TO GLOBAL
OPPORTUNITY

Exim Bank reports loan growth 11.87% and 31.74% rise in PAT

Parameter	FY 2025-26	Change from Previous Year
A. Total Business	₹ 4,50,804 cr	13.31 %
Net Loan Portfolio	₹ 2,07,779 cr	11.87 %
Total Borrowings	₹ 2,05,306 cr	14.58 %
B. Profit After Tax	₹ 4,273 cr	31.74 %
C. Gross Non-Performing Assets	0.57 %	-114 bps
D. Net Non-Performing Assets	0.01 %	-13 bps
E. Capital to Risk Assets Ratio	26.39 %	110 bps

HIGHLIGHTS OF FY 2025-26

Sanctioned fresh loans aggregating ₹ 1,55,761 crore to support export capacities, competitiveness and globalisation of Indian companies.

Portfolio of 307 GOI-supported Lines of Credit of US\$ 27.25 billion driving economic growth across 63 countries. Signed the first INR denominated LOC agreement during the year.

Supported 142 project export contracts worth ₹ 69,607 crore across 49 countries.

Raised INR resources amounting to ₹ 65,315 crore and foreign currency resources of US\$ 2.17 billion equivalent, during the year.

Aggregate finance of ₹ 87,684 crore extended to 743 JVs/WOS set up by 541 Indian companies across 80 countries, so far.

Under the Sustainable Financing Programme, sanctioned ₹ 12,636 crore to 30 companies across sectors including solar, wind, cleantech, sustainable farming and sustainability solutions.

Under Ubharte Sitaare Programme, financial support of ₹ 2,111 crore extended to 106 entities, including 10 equity investments till date.

2,500+ transactions across 60 countries, generating US\$ 3.94 billion incremental exports through 240+ exporters across 60 cities in 22 states, under Trade Assistance Programme, since its inception in 2022.

Since inception in 2023, India Exim Finserv IFSC Pvt. Ltd. sanctioned factoring limits to 26 exporters with commitments of US\$ 36.81 million, covering 64 importers globally.

Under the Government of India's Export Promotion Mission, the Bank will provide risk mitigation tools and facilitate financing in areas where conventional lending may be constrained.

epaper.financialexpress.com

Classifieds

BUSINESS PREMISES

AVAILABLE

FOR LONG LEASE / SALE

Entire Floor Plate 30,000 sq.ft., Super with 30 car parking at Assotech Business Cresterra IT Park, Sector 135, Noida. Ready to move, plug & play. Available from 1st June, 2026. Presently occupied by US Multinational.

Contact
K.S. Gupta:
8779518297 / 9820366129,
S.R. Godbole : 9823112308

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

THE BUSINESS DAILY FOR DAILY BUSINESS

FINANCIAL EXPRESS

FORM NO. URC-2

Advertisement giving notice about registration under Part I of Chapter XXI of the Companies Act, 2013 and rule 4(1) of the companies (Authorised to Register) Rules, 2014

1. Notice is hereby given that in pursuance of sub-section (2) of section 366 of the Companies Act, 2013, an application has been made to the Registrar at Central Registration Centre (CRC) Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122052 that "Boketto Travels LLP (LLPIN : ABD-0520)" a LLP may be registered under Part I of Chapter XXI of the Companies Act 2013, as a company limited by shares.

2. The principal objects of the company are as follows:

- To encourage and provide the business as package tour operators, daily passenger service operators, tour operators, travel agents, ship booking agents, railway ticket booking agents, airlines ticket booking agents, carrier service agents, courier service agents.
- To carry on the business as tourist agents and contractors and to facilitate traveling and to provide for tourists and travelers, the provision of convenience of all kinds in the way of through tickets, sleeper cars, or berths, reserved places, hotel, motel and lodging, accommodation guidance, safe deposits, enquiry bureaus, libraries, reading rooms, baggage transport and other allied services.
- To organise educational, sightseeing and business tours trekking expeditions, conferences and for that purpose to charter ships, trains, aero planes, omni buses, motor buses and carriages of every description, to book and reserve accommodation and rooms in hotels, motels, restaurants, boarding and lodging houses and to take on lease and hire houses furnished or unfurnished.

3. A copy of the draft memorandum and articles of association of the proposed company may be inspected at the registered office at P No. 49 B A S/C Rai, Sonipat, P. S. Rai, Haryana, India, 131029.

4. Notice is hereby given that any person objecting to this application may communicate their objection in writing to the Registrar at Central Registration Centre (CRC) Indian Institute of Corporate Affairs (IICA), Plot No. 6, 7, 8, Sector 5, IMT Manesar, District Gurgaon (Haryana), Pin Code-122050, within twenty one (21) days from the date of publication of this notice, with a copy to the company at its registered office.

For and on behalf of **Boketto Travels LLP**
Sd/-
Date : 11.05.2026
Place : Rai, Sonipat
1. BHAVEEKA BAKSHI (Designated Partner)
2. AAKARSH MEHRA (Designated Partner)



CLASSIFIED AD DEPOT (CAD)

Book classified ads at your nearest Express Group's authorised Classified Ad Depots

EAST

PATPARGANJ : CHAVI ADVERTISERS, Ph.: 9899701024, 22090987, 22235837, **PREET VIHAR** : AD BRIDGE COMMUNICATION, Ph.: 9810029747, 42421234, 22017210, **SHAKARPUR** : PARICHAY ADVERTISING & MARKETING, Ph.: 9350309890, 22519890, 22549890

WEST

JANAKPURI : TRIMURTI ADVERTISERS, Ph.: 9810234206, 25530307, **KAROL BAGH (REGHARPURA)** : K R ADVERTISERS, Ph.: 9810316618, 9310316618, 41547697, **KARAMPURA** : GMJ ADVERTISING & MARKETING PVT. LTD., Ph.: 9310333777, 9211333777, 9810883377, **NEW MOTI NAGAR** : MITTAL ADVERTISING, Ph.: 25178183, 9810538183, 9555945923, **MOTI NAGAR** : UMA ADVERTISERS, Ph.: 9312272149, 8800276797, **RAMESH NAGAR** : POSITIVE ADS, Ph.: 9891195327, 9310006777, 65418908, **TILAK NAGAR** : SHIVA ADVERTISERS, Ph.: 9891461543, 25980670, 20518836, **VIKAS PURI** : AAKAR ADVT. MEDIA Ph.: 9810401352, 9015907873, 9268796133

CENTRAL

CHANDNI CHOWK : RAMNIWAS ADVERTISING & MARKETING, Ph.: 9810145272, 23912577, 23928577, **CONNAUGHT PLACE** : HARI OM ADVERTISING COMPANY Ph.: 9811555181, 43751196

NORTH

TIS HAZARI COURT : SAI ADVERTISING, Ph.: 9811117748 **KINGWAY CAMP** : SHAGUN ADVERTISING, Ph.: 9818505505, 27458589, **PATEL CHEST (OPP. MORRIS NAGAR POLICE STATION)** : MAHAN ADVERTISING & MARKETING, Ph.: 9350304609, 7042590693, **PITAMPURA (PRASHANT VIHAR)** : PAAVAN ADVERTISER Ph.: 9311564460, 9311288839, 47057929

SOUTH

CHATTARPUR : A & M MEDIA ADVERTISING, Ph.: 9811602901, 65181100, 26301008, **KALKAJI** : ADWIN ADVERTISING, Ph.: 9811111825, 41605556, 26462690, **MALVIYA NAGAR** : POOJA ADVERTISING & MARKETING SERVICE, Ph.: 9891081700, 24331091, 46568866, **YUSUF SARAI** : TANEJA ADVERTISEMENT & MARKETING Ph.: 9810843218, 26561814, 26510090

NCR

FARIDABAD (NEELAM FLYOVER) : AID TIME (INDIA) ADVERTISING, Ph.: 9811195834, 0129-2412798, 2434654, **FARIDABAD (NIT, KALYAN SINGH CHOWK)** : PULSE ADVERTISING, Ph.: 9818078183, 9811502088, 0129-4166498, **FARIDABAD** : SURAJ ADVERTISING & MARKETING, Ph.: 9810680954, 9953526681, **GURGAON** : SAMBODHI MEDIA PVT. LTD., Ph.: 0124-4065447, 9711277174, 9910633399, **GURGAON** : AD MEDIA ADVERTISING & PR, Ph.: 9873804580, **NOIDA (SEC. 29)** : RDX ADVERTISING, Ph.: 9899268321, 0120-4315917, **NOIDA (SEC. 65)** : SRI SAI MEDIA, Ph.: 0120-4216117, **NOIDA (SEC. 58)** : JAI LAKSHMI ADVERTISERS, Ph.: 9873807457, 9911911719, **GHAZIABAD (HAPUR ROAD TIRAHA, NR GURUDWARA)** : TIRUPATI BALAJI ADVERTISING & MARKETING, Ph.: 9818373200, 8130640000, 0120-4561000

EDUCATION (IAS & PMT ACADEMIES)

FRIENDS PUBLICITY SERVICE 23287653, 23276901, 9212008155

For CAD enquiries please contact :

ROHIT JOSHI 9818505947, **ABHINAV GUPTA** 9910035901

For booking classified ads, please contact 011-23702148, 0120-6651215, E-mail : delhi.classifieds@expressindia.com

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED (In CIRP) AT 384-385, GIDC Dediyaan, Mahesana, Gujarat-384002.	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1 Name of the corporate debtor along with PAN & CIN/LLP No.	SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED PAN No: AARCS9326D CIN No: U15400GJ2012PTC071214
2 Address of the registered office	384-385, GIDC Dediyaan, Mahesana, Gujarat-384002.
3 URL of website	NA
4 Details of place where majority of fixed assets are located	Mahesana, Gujarat (Residential and industrial locality of Mahesana)
5 Installed capacity of main products/services	Unit with updated technology and quality with main product: Maids, Tandooor Atta, Rawa, Sooji, Bran, Atta, Dalia having total expanded capacity of 225 metric ton per day
6 Quantity and value of main products/services sold in last financial year	During operation before expansion: Rs. 75.45 cr in FY 2022-23 and Rs. 68.58 Cr. for part of the FY 2023-24
7 Number of employees/workmen	NA
8 Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details including teaser and detailed EOI can be obtained by sending an email at email id: cirpsynergyagro@gmail.com
9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at cirpsynergyagro@gmail.com
10 Last date for receipt of expression of interest	01st June, 2026
11 Date of issue of provisional list of prospective resolution applicants	3rd June, 2026
12 Last date for submission of objections to provisional list	8th June, 2026
13 Date of issue of final list of prospective resolution applicants	9th June, 2026
14 Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	11th June, 2026
15 Last date for submission of resolution plans	11th July, 2026
16 Process email id to submit Expression of Interest	cirpsynergyagro@gmail.com
17 Details of the Corporate Debtor's registration status as an MSME.	NA

Further details are set out in the detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in the EOI.

Sd/-
Prawincharan Pratulcharan Dwary
Resolution Professional of Synergy Food and Agro Processors Pvt. Ltd. (In CIRP)
IBBI Reg. No.: IBBI/IPA-002/IP-N00331/2017-2018/10937
AFA Valid upto: 31.12.2026
Date: 11.05.2026
Place: Ahmedabad
Email for Correspondence: cirpsynergyagro@gmail.com
Mob: 9426742700

[Rule - 8 (1)] POSSESSION NOTICE (For immovable property)		
Whereas, The undersigned being the authorized officer of Union Bank of India, Asset Recovery Branch, New Delhi situated at Unit No 603 B, Connectus Tower, Bhav Bhuti Marg, Opp New Delhi Railway station, Ajmeri Gate Side, New Delhi-110001, under the Securitization and Reconstruction of Financial Assets and Enforcement Security Interest Act, 2002 (ACT No.54 of 2002) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 24.10.2025 calling upon the borrower M/s. Lalit Ganesh Industry (Proprietor Lalit Rawat S/o Udayveer) & Guarantor Mrs. Savitri W/o Devi Singh to repay the amount mentioned in the notice being Rs.37,72,077.31 (Rupees Thirty seven lakh seventy two thousand seventy seven and thirty one paise only) as on 30.09.2025 within 60 days from the date of receipt of the said notice:		
Name of the Bank	Date of Demand notice under section 13(2) of SARFAESI Act	Amount mentioned in 13(2) Notice (Amt. in Rs.)
Union Bank of India	24.10.2025	Rs 37,72,077.31
Total		Rs 37,72,077.31
The borrower & guarantors having failed to repay the amount, notice is hereby given to the borrower/guarantors and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under sub Section (4) of section 13 of the Act read with rule 8 of the said rules on this 7th May of the year 2026.		
The borrower/guarantors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank of India, Asset Recovery Branch, New Delhi at Unit No. 603 B, Connectus Tower, Bhav Bhuti Marg, Opp New Delhi Railway station, Ajmeri Gate, New Delhi for an amount of Rs 37,72,077.31 (Rupees Thirty seven lakh seventy two thousand seventy seven and thirty one paise only) as on 30.09.2025 and interest thereon.		
The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available to the borrower to redeem the secured assets.		
Description of Immovable Property		
Land & Building Measuring 150 Sq Yds i.e 5 Marlas, Kewat Khata No 12/12, Rect No 25, Killa No 17 (8-0), 24 (8-0), Rect No 32, Killa No 4/2(6-9), 7/1 (0-8), Mauza Fazalpur, Tehsil & Dist, Palwal, measuring 150 sq. yds in the name of Mrs. Savitri		
Boundaries – East— Road 18 ft., West- Plot of Mohanlal, South - Other property, North – Other property		
Date- 07.05.2026	Authorised Officer, For, UNION BANK OF INDIA	
Place-Palwal		

[Rule - 8 (1)] POSSESSION NOTICE (For immovable property)		
Whereas, The undersigned being the authorized officer of Union Bank of India, Asset Recovery Branch, New Delhi situated at Unit No 603 B, Connectus Tower, Bhav Bhuti Marg, Opp New Delhi Railway station, Ajmeri Gate Side, New Delhi-110001, under the Securitization and Reconstruction of Financial Assets and Enforcement Security Interest Act, 2002 (ACT No.54 of 2002) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 31.10.2025 calling upon the borrower Mrs. Sangeeta Bhati W/o Mr. Praveen Kumar Bhati and Mr. Praveen Kumar Bhati S/o Rampal Singh & guarantor Mr. Sarvesh Kumar S/o Surajpal Singh to repay the amount mentioned in the notice being Rs.89,01,701.58 (Rupees Eighty Nine Lakh One Thousand Seven Hundred One and paise Fifty Eight only) as on 30.09.2025 within 60 days from the date of receipt of the said notice:		
Name of the Bank	Date of Demand notice under section 13(2) of SARFAESI Act	Amount mentioned in 13(2) Notice (Amt. in Rs.)
Union Bank of India	31.10.2025	Rs.89,01,701.58
Total		Rs.89,01,701.58
The borrower & guarantors having failed to repay the amount, notice is hereby given to the borrower/guarantors and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under sub Section (4) of section 13 of the Act read with rule 8 of the said rules on this 7th May of the year 2026.		
The borrower/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank of India, Asset Recovery Branch, New Delhi at Unit No 603 B, Connectus Tower, Bhav Bhuti Marg, Opp New Delhi Railway station, Ajmeri Gate Side, New Delhi for an amount of Rs.89,01,701.58 (Rupees Eighty Nine Lakh One Thousand Seven Hundred One and paise Fifty Eight only) as on 30.09.2025 and interest thereon.		
The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available to the borrower to redeem the secured assets.		
Description of Immovable Property		
All that part of the property consisting of House No 1208 B, Block- C (forming part of Plot no 85, Khasra No 99/14/1 & 13/2, 225 Square Yards, Mauza Badkhal, SGM Nagar, NIT Faridabad, Haryana vide sale deed No 9001 dated 23.10.2013 and sale deed No 9002 dated 23.10.2023 by 112.5 Sq. Yards each sale deed in favour of Mrs. Sangeeta Bhati.		
Boundaries— East-House of FCA- 1209 B, West- Road, South— House No FCA-1209, North— House No FCA-1208A		
Date- 07.05.2026	Authorised Officer, For, UNION BANK OF INDIA	
Place-Faridabad		

INTEGRAL COACH FACTORY, CHENNAI-38					
TENDER NOTICE					
The following e-tenders is published in IREPS website. Firms are requested to login to www.ireps.gov.in and quote against the tenders. Manual quotations will not be entertained for the tender					
Sl. No.	Tender No.	Open Tender File Reference No.	Name of the Work	Quantity Schedule Description	Date & Time of Tender Closing
1	2026471212182-OT09-KOLMET	MS/C/OT/09/Kolkata Metro Shell/2026-27	Assembly and TIG Welding of Carline Assembly Complete of Kolkata Metro	96 Coach Sets	18.05.2026 at 15.00 hrs.
2	2026471212197-OT11-SWRHLB	MLJ/C/OT/11/SW & R/LHB/2026-27	Assembly and Welding Activities of Sidewalls and Roofs (Regular / Wet-Leasing) of Different Variants of LHB Shells at ICF / Chennai	477 Coach Sets	18.05.2026 at 15.00 hrs.
3	2026471212202-OT12-UJ-LHB	MLJ/C/OT/12/UJ/LHB/2026-27	Assembly and Welding Activities of Different Variants of LHB Underframe Assembly at Shop-19 ICF / Chennai	125 No's	26.05.2026 at 15.00 hrs.

Hindi Version of the above advertisement is available in <https://icf.indianrailways.gov.in>

Indian Bank	
Address : 229 1st Floor Ajmeri Gate Delhi-110006	Email: hauzqazi@indianbank.bank.in
POSSESSION NOTICE (For Immovable Property) [Under Rule -8(1) of Security Interest (Enforcement) Rules ,2002]	
Whereas, The undersigned being the Authorised officer of the Indian Bank, HAUZ QAZI BRANCH, DELHI-110006 under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act and in exercise of powers conferred under section 13(12) read with rule 8 and 9 of the security interest (Enforcement) Rules, 2002, issued a Demand Notice dated 17-11-2025 calling upon the borrower 1. Through the legal heirs of the late Mrs. Shahnaaz Bano W/o Mr. Saleem Hussain (Borrower And Mortgagee) (a)- Master Ahmad Hussain S/o Saleem Hussain (Legal Heirs) (b)- Mr. Saleem Hussain S/o Mr. Rias Ahmad (Legal Heirs) (c)- Mr. Saleem Hussain S/o Mr. Rias Ahmad (Guarantor) (d) Mr. Ramesh Kumar Rai S/o Lt. Mr. CD Rai (Guarantor) with my Indian Bank, HAUZ Qazi Branch to repay the amount mentioned in the notice being Rs.630217.59/- (Rupees Six Lakh Thirty Thousand Two Hundred Seventeen And Fifty Nine Paise Only) as on 29.10.2025 with further interest thereon at the contractual rate plus cost, charges and expenses till date of payment within 60 days from the date of receipt of the said notice.	
The borrowers/Guarantor having failed to repay the amount, notice is hereby given to the borrowers/ Guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 and 9 of the said rules on this 06th day of May of the Year 2026.	
The borrowers/ Guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount of Rs. 630217.59/- (Rupees Six Lakh Thirty Thousand Two Hundred Seventeen And Fifty Nine Paise Only) as on 29.10.2025 with further interest thereon at the contractual rate plus cost, charges and expenses till date of payment	
"We draw attention to the provisions of section 13(8) of the SARFAESI Act and the rules framed there under which deals with your rights of redemption over the securities"	
Description of Immovable property	
Equitable Mortgage Upon The Flat No. 05, 2nd Floor, Property No.-1092, Ward No.-1, Khasra No.-1151/3, Village Mehrauli New Delhi-110030. (Area:750 Sq. Ft.)	
And Bounded By:	
East- West- North- South-	Property of Mr. Rathi Road Property of Mr. Radhey Gali
Date: 06.05.2026, Place: Delhi	Authorized Officer, Indian Bank

Canara Bank	
REGIONAL OFFICE: HAPUR	
Notice issued under Section 13(2) of the Securitisation & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002.	
We the Canara Bank has issued demand notice as mentioned below dates u/s 13(2) of chapter III of the Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act 2002 by our Branch/me, the Authorised officer. The contents of the same are the defaults committed by you in the payments of instalments of Principal interest etc. The Outstanding are as mentioned below. Further Demand Notice issued to below mentioned borrowers/owners/guarantors is delivered. You are hereby called upon to pay Canara Bank within in Period of 60 Days from the date of Publication of this demand notice the aforesaid amount along with 10 days to date interest. Failing which Canara Bank will take necessary action under Provision section 13(4) of the said act against all or any one or more of the secured assets including taking possession of the secured Assets of the borrower/ owner/ mortgagors/ guarantors. Further you are prohibited U/s 13(13) of the said act from transferring either by way of the sale, lease or otherwise any of the secured Assets as mentioned below.	
Branch: Badnoli, Hapur (DP Code: 18801)	
Borrower: Anand S/o Hoshiyar Singh, VPO Amipur Nagla, Distt Panchsheel Nagar, Hapur, Uttar Pradesh 245101, Guarantor: Hoshiyar Singh S/o Harkesh Singh, Villi Amipur Nagla, Post Nagla, Hapur, Uttar Pradesh 245101.	
Rs. 12,94,305.92 (Rupees Twelve Lakhs Ninety Four Thousand Three Hundred Five and paise Ninety Two only) and further interest and incidental expenses and costs, Cersal Id-400038944770, NPA Date 01.05.2026.	
Property Description: 1- Immoveable Property- Residential House In Abadi, Part Of Khasra No. 1069K, Area 0.025 Hect. & Khasra No. 1069K, Area 0.028 Hect. Total Area 0.0530 Hect. Share Area 67.27 Sq. Mtrs I.e. 79.20 Sq. Yds Situated In Village Amipur- Nangola, Pargana Sarawa, Tehsil & District Hapur, Owned By Anand S/o Hoshiyar Singh, (As Per Sale Deed No. 944) Bounded By: East: Bhumi Of Prakash & Others, (As Per Sale Deed No. 10750), Bounded By: East: House Of Dev Dutt Singh, West: Makan Kreta Ka, North: Rasta 16'-6" Wide, South: Khali Bhumi Kamlesh Tyagi.	
Immoveable Property- Residential House In Abadi, Part Of Khasra No. 1069K, Area 0.025 Hect. & Khasra No. 1069G Area 0.028 Hect. Total Area 0.0530 Hect., Share Area 82.81 Sq. Mtrs I.e. 99.00 Sq. Yds. Situated In Village Amipur- Nangola, Pargana Sarawa, Tehsil & District Hapur, Owned By Anand S/o Hoshiyar Singh, (As Per Sale Deed No. 8904) Bounded By: East: Bhumi Of Virendra, Mahendra & Shri Sanjay, West: Makan Kreta Ka, North: Rasta 20' Wide, South: Makan Jai Prakash & Others.	
Immoveable Property- Residential House In Abadi, Part Of Khasra No. 1069K, Area 0.025 Hect. & Khasra No. 1069G, Area 0.028 Hect. Total Area 0.0530 Hect., Share Area 67.27 Sq. Mtrs I.e. 79.20 Sq. Yds Situated In Village Amipur- Nangola, Pargana Sarawa, Tehsil & District Hapur, Owned By Anand S/o Hoshiyar Singh, (As Per Sale Deed No. 944) Bounded By: East: Bhumi Of Virendra, Mahendra & Shri Sanjay, West: Makan Kreta Ka, North: Rasta 20' Wide, South: Makan Jai Prakash & Others.	
Immoveable Property- Residential House In Abadi, Part Of Khasra No. 1069K, Area 0.025 Hect. & Khasra No. 1069G Area 0.028 Hect. Total Area 0.0530 Hect., Share Area 49.70 Sq. Mtrs I.e. 59.42 Sq. Yds. Situated In Village Amipur- Nangola, Pargana Sarawa, Tehsil & District Hapur, Owned By Anand S/o Hoshiyar Singh, (As Per Sale Deed No. 9560), Bounded By: East: Rasta About 14' Wide, West: Makan Kreta Ka, North: Rasta Aam, South: Makan Jai Prakash.	
Note: One Residential House is constructed over total extent of 265.03 sq. mtrs. (66.25*82.81+66.27+49.70) on aforesaid land.	
Property Description: 2- Immoveable Property- Residential House In Abadi, Part Of Khasra No. 1069KH, Area 0.0130 Hect. I.e. 130.00 Mtrs. (155.42 Sq.yds), Situated In Village Amipur- Nangola, Pargana Sarawa, Tehsil & District Hapur, Owned By Anand S/o Hoshiyar Singh, Bounded By: East: House Of Anand Kumar, West: House Of Kishanwati, North: 12 Wide Road, South: House Of Kamlesh Tyagi.	
Branch: DAV, Bulandshahr (DP Code: 18651)	
Borrower: Abdul Wahid S/o Salimuddin, 331, Rukan Saray, Bulandshahr, U.P. 203001, Mob. No. 9897272549, Guarantor: Mohammad Fahad Khan S/o Zafar Yahi Khan, Villi Hajipur Bhatnala, Post Munda Khara Hazipur Bhatnala Bulandshahr, Uttar Pradesh 203001, Mobile No. 9917653182.	
Rs. 3,16,039.17 (Rupees Three Lakhs Sixteen Thousand Thirty Nine and paise Seventeen only) and further interest and incidental expenses and costs, Cersal Id- 400038205983, NPA Date 01.05.2026.	
Property Description: One House part of bearing Municipal No. 891, measuring area 9.10 sq.mtr, situated at Mohalla Kotihayat Bulandshahr, Owned By Abdul Wahid S/o Late Sh. Dr. Salimuddin, presently within the Municipal Limit is Bounded By: East: House of Habbu, West: Part of Rest House No. 891, North: Rasta 15 Feet wide, South: Part of Rest House No. 891.	
Branch: DM Road, Bulandshahr (DP Code: 18649)	
Borrower: Selection Bhat Fitting, Prop. Deepak Goyal Opposite Nagar Palika Bulandshahr, U.P. 203001, Mobile No. 7417569854, Deepak Goyal S/o Shiv Kumar Goyal, Opposite Nagar Palika Bulandshahr, U.P. 203001, Mobile No. 7417569854, Guarantor: Gagan Goyal S/o Shiv Kumar Goyal, 57/22, Civil Lines, Opposite Nagar Palika Bulandshahr, Uttar Pradesh 203001.	
Rs. 12,20,001.94 (Rupees Twelve Lakhs Twenty Thousand One and paise Ninety Four only) and further interest and incidental expenses and costs, Cersal Id- 400072410926, NPA Date 30.04.2026.	
Property Description: One Residential House Measuring 102.63 sq.mtr. or 122.68 sq.yards, situated at 269, Civil Lines Mohalla Kotihayat Pargana Baran, Under Municipal Board No. 56A, Limit, Bulandshahr, U.P., Owned By Gagan Goyal and Deepak Goyal S/o Shiv Kumar Goyal, Bounded By: East: House of Heirs of Babu Mohan Lal, West: Rasta 15 Feet wide, North: House of Shiv Kumar, South: House of Shiv Kumar.	
Branch: Assoda, Hapur (DP Code: 18763)	
Borrower: Mohd. Ilyas (Babu Khan) S/o Sh. Abdul Gani, Moh. Farashan, Bulandshahr, Uttar Pradesh 203001, Co-Borrower: Sayida Begam W/o Mohd. Ilyas (Babu Khan) S/o Sh. Abdul Gani, Moh. Farashan, Bulandshahr, Uttar Pradesh 203001, Guarantor: Shahid S/o Mohd. Ilyas (Babu Khan) S/o Sh. Abdul Gani, Mohalla Farashan, Bulandshahr, Uttar Pradesh 203001.	
Rs. 2,21,599.05 (Rupees Two Lakhs Twenty One Thousand Five Hundred Ninety Nine and paise Fifty only) and further interest and incidental expenses and costs, Cersal Id- 100001112872, NPA Date 04.05.2026.	
Property Description: Immoveable One House having an area of 100 sq.mtr., Owned by H.N. 94, Mohalla Farashan Bulandshahr, Pargana Baran Distt. Bulandshahr, Present By Mohd. Ilyas (Babu Khan) S/o Sh. Abdul Gani, Bounded By: East: House of Sh. Rafiq & Others, West: Way, North: House of Sh. Saeed Alias Kalua, South: House of Sh. Asad & Others.	
Branch: SSV College, Hapur (DP Code: 18843)	
Borrower: Sabra Begum W/o Late Shahid Khan, Gali No. 3, Rafiq Nagar, Hapur, Uttar Pradesh- 245001, Rashid Ali, Gali No. 3, Rafiq Nagar, Hapur, Uttar Pradesh- 245001.	
Guarantor: Rasheduddin S/o Hakimuddin, Hapur, Uttar Pradesh- 203001.	
Rs. 1,00,440.78 (Rupees One Lakhs Four Hundred Forty and paise Seventy Eight only) and further interest and incidental expenses and costs, Cersal Security Id- 400082131530, NPA Date 01.12.2020.	
Property Description: Part of Plot No. 46 & 47 situated in Khasra No. 575 in Town Hapur Known as Mohalla Rafiq Nagar (Saeed Pura) Hapur, District Hapur, Measuring 10	

2.8 GW BANKA UNIT TO BE DEVELOPED AT ₹56K CR

NTPC fast-tracks nuclear plans with Bihar project

SOURAV ANAND
New Delhi, May 10

STATE-RUN NTPC is set to approach the Department of Atomic Energy (DAE) for approval to develop its first standalone nuclear power project, with the country's largest power producer planning a ₹56,000-crore investment to build 2.8 GW nuclear generation capacity in Bihar amid India's aggressive push to scale up atomic energy capacity to 100 GW by 2047.

The proposed project in Bihar's Banka district comes as the Centre accelerates nuclear power expansion to strengthen long-term energy security and ensure stable round-the-clock electricity supply as power demand surges across the country.

Officials aware of the development said NTPC, through its subsidiary NTPC Parmanu Urja Nigam, has either completed or is close to completing feasibility studies for nuclear projects in Bihar and two other states and will soon submit its first report to the DAE.

"The company will very soon submit the completed feasibility study for the nuclear project in the state," an official aware of the development said.

The Bihar project is planned initially with two units of 700 MW each, with NTPC looking to subsequently expand the facility by adding two more units of similar capacity, totalling 2.8 GW.

"The standard capacity of NTPC's nuclear power plants would be 2x700 MW. However, in Bihar, the company would look at expanding the proposed

NUCLEAR PUSH



- Bihar govt has assured support for the proposed project
- Project planned initially with two units of 700 MW each
- Aggressive expansion plan comes amid rising electricity demand
- India currently operates 25 nuclear reactors across 7 plants with installed capacity of 8.88 GW
- NTPC looking to subsequently expand facility by adding 2 more units of similar capacity

plant's capacity to four units with 700 MW each," a senior official said. Industry estimates suggest that setting up 1 GW of nuclear power capacity requires an investment of around ₹20,000 crore. This implies that NTPC's broader target of developing around 30 GW of nuclear capacity across India could require investments of nearly ₹6 lakh crore over the coming decades.

The aggressive expansion plan comes amid rising electricity demand and increasing policy focus on non-fossil baseload generation to support India's energy transition goals.

India currently operates 25 nuclear reactors across seven plants with installed capacity of 8.88 GW.

According to Central Electricity Authority (CEA) data, another 6,600 MW of nuclear

capacity is under construction and targeted for commissioning by 2031-32, while an additional 7,000 MW remains under various stages of planning and approval. The Bihar government has assured support for the proposed project, including water availability. Preliminary estimates suggest around 1,000 acres of land may be required for the nuclear units.

Officials said uninterrupted water supply remains one of the most critical requirements for nuclear projects, with around five litres of water required to generate one unit of nuclear electricity.

As per the approval process, the Standing Site Selection Committee under the DAE reviews nuclear project proposals and forwards technically feasible projects to the Atomic Energy Commission (AEC) for

further approvals. Industry officials said nuclear projects generally take at least six years to complete after regulatory clearances are received.

NTPC is also exploring potential nuclear project locations in Jharkhand, Gujarat, Andhra Pradesh, Maharashtra and Madhya Pradesh as part of its larger nuclear roadmap.

The company is simultaneously developing a 4x700 MW nuclear project in Rajasthan through its joint venture with Nuclear Power Corporation of India Ltd (NPCIL) - Anushakti Vidhyut Nigam Ltd (ASHVINI). The Mahi Banswara Rajasthan Atomic Power Project (MBRAPP), being developed in Rajasthan's Banswara district, involves an investment of around Rs 42,000 crore.

NPCIL holds a 51% stake in ASHVINI while NTPC owns 49%. However, future projects are expected to be independently developed through NTPC Parmanu Urja Nigam Ltd, which was incorporated in January last year to spearhead the PSU's nuclear expansion plans. Last month, NTPC signed a non-binding memorandum of understanding with French energy major EDF to explore cooperation in the development of nuclear power projects in India, including assessment of EDF's European Pressurised Reactor (EPR) technology, localisation opportunities and tariff structures. The Centre's nuclear push gathered momentum after Parliament passed the Sustainable Harnessing and Advancement of Nuclear Energy for Transforming India (SHANTI) Bill, 2025.

Grid struggles to absorb surplus solar power

PRATYUSH DEEP
New Delhi, 10 May

EVEN AS THE electricity demand touched record highs in April amid an early summer heatwave, the country's grid curtailed an average 23 gigawatt-hours (GWh) of solar power every day — enough to meet around one-fourth of New Delhi's needs for a day.

Curtailment refers to instances when grid operators ask renewable energy plants to reduce generation to maintain system stability.

Data from Grid Controller of India (Grid India) shows April solar curtailment surged nearly 74% over the combined curtailment recorded during January-March, underscoring growing stress on the power system despite rising daytime demand.

At least 693.81 GWh of solar power was curtailed in April, compared to 399.34 GWh during the first three months of the year combined, according to Grid India data. Earlier, a report by think tank Ember also found that a total of 2,300 GWh of solar power curtailed under a mechanism called Emergency Tertiary Reserves Ancillary Services (TRAS) — down between late May, when reporting started and December 2025, with 900 GWh in October alone.

The curtailment came despite no reported shortages during daytime peak hours, underlining both the crucial role solar played in meeting daytime demand and the scale of surplus generation that still went unused. The glut of daytime solar generation was also reflected in power markets. Spot prices on the Indian Energy Exchange in April repeatedly hit the regulatory ceiling of ₹10 per unit during night-time hours, before crashing to around ₹1.5 per unit during the day — highlighting the widening gap between abundant daytime solar supply and tighter



evening demand conditions.

Curtailment due to grid concerns

While renewable energy sources, such as solar, enjoy "must-run" status in India, they can still be backed down on grounds of grid security and system safety.

One such mechanism is Emergency TRAS, under which the National Load Dispatch Centre (NLDC) can direct inter-state transmission system (ISTS)-connected renewable energy projects to reduce generation during system-wide emergency conditions to maintain grid stability. It acts as the third layer of grid control after primary and secondary reserve responses, and is triggered when additional intervention is required to prevent instability.

Because renewable energy plants can rapidly reduce output, they are frequently used for down regulation under Emergency TRAS.

Unlike many other forms of curtailment, generators backed down under this mechanism receive financial compensation for the loss of generation. Analysis of Grid India data shows curtailment under Emergency TRAS averaged 15.76 GWh/day in April.

On April 5 alone, solar curtailment under the mechanism touched 80.5 GWh — enough electricity to meet daily needs of hilly states like Uttarakhand and Himachal

Pradesh. Overall, curtailment in April was about 73.5% higher than the combined curtailment recorded January to March, highlighting the growing stress on the grid amid rising renewable energy penetration.

Technical constraint

Apart from emergency TRAS-down events, data from the Grid Controller of India also shows significant renewable energy curtailment in solar-rich states such as Rajasthan and Gujarat due to technical and transmission constraints, including transmission overloading and heavy underdraw by states.

In April, an average of 7.36 GWh of solar power was curtailed every day due to such technical reasons, compared to a combined daily average of 1.4 GWh during January, February and March — an increase of nearly 75%. A major share of it was linked to heavy underdraw in Gujarat, according to Grid India.

In Rajasthan, the grid operator cited overloading of inter-connecting transformers as a key factor behind the backing down of renewable energy generation.

"The under-draw problem can happen due to a sudden dip in demand, which is generally seen during unseasonal rainfall events or when manufacturing activity slows. A longer duration," said a senior official aware of the matter.



Bangladesh seeks friendly ties with India

PRESS TRUST OF INDIA
Dhaka, May 10

A SENIOR ADVISER of Bangladesh Prime Minister Tarique Rahman on Sunday said that Dhaka wants "friendly relations" with New Delhi as he voiced concern over the killing of two Bangladeshi nationals along the border with India last week. Two suspected Bangladeshi smugglers were shot dead by Border Security Force in Tripura's Sepahijala district on Friday night, and the bodies were handed over to their relatives through Kamalasagar BOP in the presence of BSF and Border Guards Bangladesh officials.

"We want friendly relations, but good ties cannot be maintained if the border is repeatedly turned bloody," PM's political adviser Ruhul Kabir Rizvi said on Sunday. Rizvi mentioned the killing of two suspected smugglers during his address at the national convention of diploma engineers.

"Even yesterday, two people were shot dead at the Brahmanbaria border," he added. Rizvi, also ruling Bangladesh Nationalist Party's (BNP) senior joint secretary general, said that the people of India too did not want to see such a phenomenon. In reference to recent state elections in India, the BNP leader said it was "entirely an internal matter" for the Indian people to decide.

LEGAL LAUNCH



Union Home Minister Amit Shah, CJI Surya Kant, Attorney General of India R Venkataramani and others during the book launch event of the books penned by Solicitor General of India Tushar Mehta (R), in New Delhi on Sunday

Sanjay Vatsayan named chief of Western Naval Command

PRESS TRUST OF INDIA
New Delhi, May 10

VICE ADMIRAL SANJAY Vatsayan has been appointed the next chief of the Western Naval Command.

Vatsayan, currently serving as the vice chief of the Naval Staff, will succeed Vice Admiral Krishna Swaminathan at the operationally crucial command.

Swaminathan was named the next Navy Chief on Saturday.

He will assumed the charge of the top post as present Navy Chief Admiral Dinesh Kumar Tripathi will retire from service on May 31.

"Vice Admiral Sanjay Vatsayan has been appointed as Flag Officer Commanding-in-Chief Western Naval Command," said an official.

The Western Naval Command has its headquarters in Mumbai.

An alumnus of the National Defence Academy, Pune, Vice Admiral Vatsayan was commissioned into the Indian Navy on January 1, 1988.

A specialist in gunnery and missile systems, he has held a wide range of command, operational and staff assignments during his distinguished career spanning

more than three decades.

At sea, the flag officer has served onboard various front-line warships, including as the commissioning crew of the guided missile destroyer INS Mysore and INS Nishank. He has commanded Coast Guard ship C-05, missile vessels INS Vibhuti and INS Nashak, missile corvette INS Kuthar and guided missile frigate INS Sahyadri.

In February 2020, he took over as the Flag Officer Commanding Eastern Fleet, and led numerous operational deployments and exercises during the time of heightened maritime activity.

He is graduate of the Defence Services Staff College, Wellington, Naval War College, Goa and the prestigious National Defence College, New Delhi.

His appointments at Naval Headquarters include joint director and director of personnel (policy), director of naval plans (perspective planning) and principal director of naval plans.

Prior to taking over as the vice chief, he served as deputy chief of the Integrated Defence Staff (Operations).

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED (In CIRP) AT 384-385, GIDC Dediyanas, Mahesana, Gujarat-384002.	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1 Name of the corporate debtor along with PAN & CIN/ LLP No.	SYNERGY FOOD AND AGRO PROCESSORS PRIVATE LIMITED PAN No: AARCS9326D CIN No: U15400GJ2012PTC071214
2 Address of the registered office	384-385, GIDC Dediyanas, Mahesana, Gujarat-384002.
3 URL of website	NA
4 Details of place where majority of fixed assets are located	Mahesana, Gujarat (Residential and Industrial locality of Mahesana)
5 Installed capacity of main products/services	Unit with updated technology and quality with main product: Maida, Tandoori Atta, Rawas, Sooji, Bran, Atta, Dalia having total expanded capacity of 225 metric ton per day
6 Quantity and value of main products/ services sold in last financial year	During operation before expansion: Rs. 75.45 cr in FY 2022-23 and Rs. 68.58 Cr. for part of the FY 2023-24
7 Number of employees/ workmen	NA
8 Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details including teaser and detailed EOI can be obtained by sending an email at: cirpsynergyagro@gmail.com
9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at: cirpsynergyagro@gmail.com
10 Last date for receipt of expression of interest	01st June, 2026
11 Date of issue of provisional list of prospective resolution applicants	3rd June, 2026
12 Last date for submission of objections to provisional list	8th June, 2026
13 Date of issue of final list of prospective resolution applicants	9th June, 2026
14 Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11th June, 2026
15 Last date for submission of resolution plans	11th July, 2026
16 Process email id to submit Expression of Interest	cirpsynergyagro@gmail.com
17 Details of the Corporate Debtor's registration status as an MSME.	NA
Further details are set out in the detailed Invitation of Expression of Interest (EOI), which are to be read together with associated disclaimers and qualifications in the EOI.	
Sd/- Prawincharan Pratulcharan Dwary Resolution Professional of Synergy Food and Agro Processors Pvt. Ltd. (In CIRP) IBBI Reg. No.: IBBI/IPA-02/IP-N0033/12017-2018/10937 Date: 11.05.2026 Place: Ahmedabad Email for Correspondence: cirpsynergyagro@gmail.com Mob: 9428742700	

CONNECTING INDIAN INGENUITY TO GLOBAL OPPORTUNITY

Exim Bank reports loan growth 11.87% and 31.74% rise in PAT

Parameter	FY 2025-26	Change from Previous Year
A. Total Business	₹ 4,50,804 cr	13.31 %
Net Loan Portfolio	₹ 2,07,779 cr	11.87 %
Total Borrowings	₹ 2,05,306 cr	14.58 %
B. Profit After Tax	₹ 4,273 cr	31.74 %
C. Gross Non-Performing Assets	0.57 %	-114 bps
D. Net Non-Performing Assets	0.01 %	-13 bps
E. Capital to Risk Assets Ratio	26.39 %	110 bps

HIGHLIGHTS OF FY 2025-26

- Sanctioned fresh loans aggregating ₹ 1,55,761 crore to support export capacities, competitiveness and globalisation of Indian companies.
- Portfolio of 307 GOI-supported Lines of Credit of US\$ 27.25 billion driving economic growth across 63 countries. Signed the first INR denominated LOC agreement during the year.
- Supported 142 project export contracts worth ₹ 69,607 crore across 49 countries.
- Raised INR resources amounting to ₹ 65,315 crore and foreign currency resources of US\$ 2.17 billion equivalent, during the year.
- Aggregate finance of ₹ 87,684 crore extended to 743 JVs/WOS set up by 541 Indian companies across 80 countries, so far.
- Under the Sustainable Financing Programme, sanctioned ₹ 12,636 crore to 30 companies across sectors including solar, wind, cleantech, sustainable farming and sustainability solutions.
- Under Ubharte Sitare Programme, financial support of ₹ 2,111 crore extended to 106 entities, including 10 equity investments till date.
- 2,500+ transactions across 60 countries, generating US\$ 3.94 billion incremental exports through 240+ exporters across 60 cities in 22 states, under Trade Assistance Programme, since its inception in 2022.
- Since inception in 2023, India Exim Finserve IFSC Pvt. Ltd. sanctioned factoring limits to 26 exporters with commitments of US\$ 36.81 million, covering 64 importers globally.
- Under the Government of India's Export Promotion Mission, the Bank will provide risk mitigation tools and facilitate financing in areas where conventional lending may be constrained.

*Map not to scale. For illustrative purposes only.

વૈશ્વિકસ્તરે વધતી મોંઘવારી, વ્યાજ દરોમાં ફેરફારની આશંકા અને ભૌગોલિક રાજકીય જોખમો વેચવાલીના મુખ્ય કારણો

વિદેશી રોકાણકારોએ બજારમાંથી ૧૪,૨૩૧ કરોડ પાછા ખેંચ્યા

વર્ષ ૨૦૨૬માં અત્યાર સુધીનો કુલ ઉપાડ ગયા વર્ષની સરખામણીમાં વધારે હોવાનો દાવો કરાયો

મુંબઈ, તા.૧૦
મે મહિનામાં ભારતીય શેરબજારમાંથી વિદેશી પોર્ટફોલિયો રોકાણકારો (FPIs) ની ઉપાડ ચાલુ છે. વૈશ્વિક આર્થિક ચિંતાઓને કારણે આ વર્ષે અત્યાર સુધીમાં વિદેશી રોકાણકારો બજારમાંથી ૨ લાખ કરોડથી વધુ ઉપાડી ચૂક્યા છે. NSDL ના ડેટા અનુસાર, માત્ર મે મહિનામાં વિદેશી રોકાણકારોએ અત્યાર સુધીમાં ૧૪,૨૩૧ કરોડનું વેચાણ કર્યું છે.



આંકડો ૨ લાખ કરોડને પાર કરી ગયો છે, જે બજાર પર સતત વેચાણના દબાણને દર્શાવે છે.આ વર્ષે વિદેશી રોકાણકારોનો ઝોક મોટાભાગે નકારાત્મક જ રહ્યો છે. જાન્યુઆરીમાં ૩૫,૮૬૨ કરોડના શેર વેચાયા હતા. જોકે, ફેબ્રુઆરી એક અપવાદરૂપે મહિનો રહ્યો જ્યારે રોકાણકારોએ

૨૨,૬૧૫ કરોડનું રોકાણ કર્યું, જે છેલ્લા ૧૭ મહિનાનું સૌથી મોટું માસિક રોકાણ હતું. પરંતુ આ વૃદ્ધિ લાંબો સમય ટકી શકી નહીં.માર્ચમાં અત્યાર સુધીનો સૌથી મોટો ઉલટફેર જોવા મળ્યો અને રેકોર્ડ ૧.૧૭ લાખ કરોડ બજારમાંથી બહાર નીકળી ગયા. ત્યારબાદ એપ્રિલમાં પણ ૬૦,૮૪૭

કરોડની ઉપાડ નોંધાઈ છે. મોર્નિંગસ્ટાર ઇન્વેસ્ટમેન્ટ રિસર્ચ ઈન્ડિયાના પ્રિન્સિપાલ મેનેજર રિસર્ચ, હિમાંશુ શ્રીવાસ્તવના મતે, વૈશ્વિક સ્તરે વધતી મોંઘવારી, વ્યાજ દરોમાં ફેરફારની આશંકા અને ભૌગોલિક રાજકીય જોખમો આ વેચવાલીના મુખ્ય કારણો છે.મિડલ ઈસ્ટમાં ચાલી રહેલા તણાવ અને ફૂડ ઓઈલની ઊંચી કિંમતોએ મોંઘવારીની ચિંતા વધારી દીધી છે. આ જ કારણોસર રોકાણકારો હવે વ્યાજ દરોમાં ઝડપી ઘટાડાની આશા છોડી રહ્યા છે અને વિકસિત બજારોના ડેટ ઇન્સ્ટ્રુમેન્ટ્સ તરફ વળી રહ્યા છે.ડોલર સામે ભારતીય રૂપિયામાં આઘાતી અસ્થિરતા અને નબળાઈ પણ વિદેશી રોકાણકારો માટે ચિંતાનો વિષય છે. તેનાથી ડોલરના સંદર્ભમાં તેમનું વળતર પ્રભાવિત થાય છે.

જિયોજિત ઇન્વેસ્ટમેન્ટ્સના ચીફ ઇન્વેસ્ટમેન્ટ સ્ટ્રેટેજિસ્ટ વી કે વિજયકુમારનું કહેવું છે કે રૂપિયાના ઘટાડા અને ભારતની અર્નિંગ ગ્રોથને લઈને ચિંતાઓએ આ વર્ષે આઉટફ્લો વધારવામાં મોટી ભૂમિકા ભજવી છે. સતત થઈ રહેલા વેચાણ છતાં વિદેશી રોકાણકારો સંપૂર્ણપણે બજારમાંથી બહાર થયા નથી. તેઓ પાવર, કન્સ્ટ્રક્શન અને કેપિટલ ગુડ્સ જેવા પસંદગીના સેક્ટરમાં હજુ પણ રોકાણ કરી રહ્યા છે. આ ઉપરાંત મજબૂત કમાણી અને સારી વૃદ્ધિવાળા મિડ-કેપ અને ડેટલાક સ્મોલ-કેપ શેરોમાં પણ તેઓ ખરીદી કરી રહ્યા છે. જોકે, વૈશ્વિક સ્તરે હવે રોકાણકારોનો ઝોક દક્ષિણ કોરિયા અને તાઈવાન જેવા બજારો તરફ વધી રહ્યો છે.

નવી દિલ્હી, તા.૧૦
ડેલોઈટ ઈન્ડિયાના એક અહેવાલમાં જણાવાયું છે કે, ભારતીય ગ્રાહકો ઉદ્ભવતી આર્થિક વાસ્તવિકતાઓ વચ્ચે હેતુપૂર્ણ ભર્યં અપનાવી રહ્યા છે અને નાણાકીય સમજદારી સાથે આકાંક્ષાઓનું સંતુલન કરી રહ્યા છે.



ડેલોઈટ 'કન્ઝ્યુમર સિગ્નલ્સ ઈન્ડિયા ચેપ્ટર' ના નવીનતમ સંસ્કરણમાં જણાવાયું છે કે આ વલણ ગ્રાહક આધારની માળખાકીય સ્થિતિસ્થાપકતાને પ્રકાશિત કરે છે, જે લાંબા ગાળાની જીવનશૈલીની આકાંક્ષાઓ સાથે સમાધાન કર્યા વિના બદલાતી બજાર પરિસ્થિતિઓને અનુકૂળન કરવાનું ચાલુ રાખે છે.અહેવાલમાં ભારતીય ગ્રાહક ભર્યંમાં સ્પષ્ટ ફેરફાર જોવા મળ્યો છે, જેમાં પ્રવૃત્તિ મુખ્ય શ્રેણીઓમાં કેન્દ્રિત થઈ રહી છે, જેમાં આવશ્યક ચીજવસ્તુઓ

ઉપરાંત ખરચે ફક્ત થોડા ક્ષેત્રોમાં જ વધી રહ્યો છે.તહેવારોની ચરમસીમા પછી મુસાફરીમાં એકંદરે ઉદ્દેશ્ય ઓછો થયો છે, પરંતુ માંગ પ્રીમિયમાઈઝેશન તરફ વળી રહી છે, જેમાં મૂલ્ય, આરામ અને વિશ્વસનીયતા ડ્રાઈવિંગ પસંદગીઓ છે.‘‘ભારતીય ગ્રાહકો વધુ પરિપક્વ અને સ્થિતિસ્થાપક બની રહ્યા છે, નાણાકીય શિસ્ત અને ઈરાદાપૂર્વકના નિર્ણય લેવાની

સાથે મહત્વાકાંક્ષાનું સંતુલન બનાવી રહ્યા છે,’’ ડેલોઈટ સાઉથ એશિયા, પાટનગર અને કન્ઝ્યુમર ઈન્ડસ્ટ્રી લીડર, આનંદ રામનાથને જણાવ્યું હતું.ઘરગથ્થુઓ મૂલ્ય ક્યાં છે તે અંગે વધુ કડક બની રહ્યા છે, આવશ્યક વસ્તુઓને પ્રાથમિકતા આપી રહ્યા છે, અનુભવોને અપક્રેડ કરી રહ્યા છે અને મોટી પ્રતિબદ્ધતાઓને મુલતવી રાખી રહ્યા છે.

બિઝનેસ આજકાલ

નવા સપ્તાહમાં સેન્સેક્સ ૭૮૧૧૧ ઉપર બંધ થતાં ૭૯૪૪૪ એવાશે

મુંબઈ : વૈશ્વિક મોરચે યુદ્ધના અંત માટેની કોઈ ઊલની સ્થિતિમાં અને સ્થાનિકમાં રાજયોની ચૂંટણીઓમાં ભાજપના વિજયને લઈ આગામી સપ્તાહમાં બજારમાંઆરંભ પોઝિટીવ જોવાઈ શકે છે. આગામી સપ્તાહમાં નિકેટી સ્પોટ ૨૩૮૮૮ની ટેકાની સપાટીએ ૨૪૪૪૪ ઉપર બંધ થતાં ૨૪૫૫૫ અને સેન્સેક્સ ૭૬૬૬૬ના સપોર્ટ ૭૮૧૧૧ ઉપર બંધ થતાં ૭૯૪૪૪ જોવાઈ શકે છે.ઈરાન-અમેરિકા યુદ્ધના અંત નજીક હોવાનું વારંવાર કહી અમેરિકી પ્રમુખ ટ્રમ્પ બીજી ઘડીએ જ ફેરવી તોળીને ઈરાન શરતો નહીં માનતું હોવાનું અને હવે ઈરાન પર અત્યંત ખતરનાક હુમલા કરીને પાયમાલ કરી દેવાની વાત કરતાં રહ્યા છે.

ટોપ-૧૦-કંપનીઓમાંથી ૪ની વેલ્યૂ ૧ લાખ કરોડ ઘટી : SBI ટોપ લૂઝર

મુંબઈ : માર્કેટ કેપની ટ્રસ્ટિએ દેશની ૧૦ સૌથી મોટી કંપનીઓમાંથી ૪ કંપનીઓની વેલ્યૂ છેલ્લા અઠવાડિયાના કારોબારમાં ૧ લાખ કરોડ ઘટી ગઈ. આ સમયગાળા દરમિયાન SBIની માર્કેટ વેલ્યૂ સૌથી વધુ ઘટી છે. SBIની માર્કેટ વેલ્યૂ ૪૪,૭૨૨ કરોડ ઘટીને ૯.૪૧ લાખ કરોડ પર આવી ગઈ. આ ઉપરાંત એરટેલ, TCS અને લાર્સન એન્ડ ટુબ્રોની માર્કેટ વેલ્યૂ પણ ઘટી છે. જ્યારે રિલાયન્સ, HDFC બેંક, ICICI બેંક, બજાજ કાઈનાન્સ, HUL અને LICની માર્કેટ વેલ્યૂ વધી. છેલ્લા અઠવાડિયાના કારોબારમાં આ તમામ ૬ કંપનીઓનું માર્કેટ કેપ કુલ ૪૬,૬૮૫ કરોડ વધ્યું. ગયા અઠવાડિયે સેન્સેક્સ ૪૧૪.૬૯ પોઈન્ટ અને નિકેટી ૧૭૮.૬ પોઈન્ટ વધ્યા હતા.

વિશ્વભરમાં ખાદ્યપદાર્થો ત્રણ વર્ષમાં સૌથી મોંઘા : ચુએન રિપોર્ટ

નવી દિલ્હી : અમેરિકા-ઈરાન વચ્ચે ચાલી રહેલા યુદ્ધની અસર દુનિયાભરના રસોડા પર દેખાવા લાગી છે. યુનાઈટેડ નેશન્સ ના રિપોર્ટ અનુસાર, વૈશ્વિક સ્તરે ખાદ્ય પદાર્થોની કિંમતો છેલ્લા ત્રણ વર્ષમાં સૌથી ઊંચા સ્તરે પહોંચી ગઈ છે. જ્યારે, ફૂડ એન્ડ એગ્રીકલ્ચર ઓર્ગેનાઈઝેશન દ્વારા જાહેર કરાયેલા ડેટા અનુસાર, એપ્રિલમાં ફૂડ કોમોડિટી પ્રાઈસ ઈન્ડેક્સમાં ૧.૬%નો વધારો થયો છે. આ ઉછાળાનું મુખ્ય કારણ વેજેટબલ ઓઈલ (ખાદ્ય તેલ), માંસ અને અનાજની સપ્લાય ચેઈનમાં આવેલી અડચણો છે. ઈરાન યુદ્ધ હવે તેના ૧૦મા અઠવાડિયામાં પ્રવેશી ચૂક્યું છે. હોર્મુઝ માર્ગેથી ડીઝલ અને ફર્ટિલાઈઝર (ખાતર) જેવા ખેતી માટે જરૂરી સામાનની અવરજવર અટકી ગઈ છે.

સોનાટા સોફ્ટવેરનો ચોથા ક્વાર્ટરમાં નફો વધ્યો : ડિવિડન્ડ જાહેર

નવી દિલ્હી : સ્મોલકેપ આઈટી સર્વિસીસ કંપની સોનાટા સોફ્ટવેરના શેર્સ સતત ત્રીજા સત્રમાં તેમનો વિજયનો સિલસિલો લંબાવ્યો. કંપનીએ માર્ચ ક્વાર્ટરના પરિણામો જાહેર કર્યા પછી શુક્રવારે ઈન્ટ્રાડે ટ્રેડમાં લગભગ ૧૩ ટકાનો ઉછાળો આવ્યો. નેશનલ સ્ટોક એક્સચેન્જ પર શેર ૨૭૫ પર સકારાત્મક રીતે ખુલ્યો અને ૩૦૩.૩૦ની ઈન્ટ્રાડે ઊંચી સપાટીએ પહોંચ્યો. બપોરે ૧:૧૦ વાગ્યા સુધીમાં, સોનાટા સોફ્ટવેરના શેર ૧૧.૪ ટકા વધીને ૩૦૧.૪૦ પર મજબૂતીથી ટ્રેડ થઈ રહ્યા હતા. તેની સરખામણીમાં, નિકેટી ૫૦ ઈન્ડેક્સ ૦.૬ ટકા ઘટ્યો હતો, જ્યારે નિકેટી ૫૦૦ ઈન્ડેક્સ ૦.૩ ટકા ઘટ્યો હતો. સોનાટા સોફ્ટવેર નિકેટી ૫૦૦ ઈન્ડેક્સનો એક ઘટક છે.

નર્મદા જિલ્લા પંચાયત સહિત ૪ તાલુકા પંચાયતમાં ભાજપની હારની જવાબદારી પ્રમુખ નીલ રાવે સ્વીકારી

રાજપીપળા,તા.૧૦

નર્મદા જિલ્લા પંચાયત સહિત ગરૂડેશ્વર, રડિયાપાડા, સાગબારા અને ચિકદા તાલુકા પંચાયતમાં ભાજપની હાર બાદ રાજપીપળા એ.પી.એમ.સી ખાતે સાંસદ મનસુખ વસાવા, નાંદોદ ધારાસભ્ય ડો.દર્શનાબેન દેશમુખ સહિત અન્ય આગેવાનોની ઉપસ્થિતિમાં એક બેઠક મળી હતી.આ બેઠકમાં સાંસદ મનસુખ વસાવાએ નર્મદા જિલ્લા ભાજપ પ્રમુખ નીલ રાવ, પ્રભારી અજુન ચોધરી સામે ગંભીર આક્ષેપ ૪ ક્યાં હતા.ત્યારે હવે આ મુદે નીલ રાવનું એક નિવેદન સામે આવ્યું છે, નીલ રાવે જણાવ્યું છે કે હું હારની સંપૂર્ણ જવાબદારી સ્વીકારું છું અને વડીલોની સલાહ શિરોમાન્ય છે. અત્રે એ ઉલ્લેખનીય છે કે સાંસદ મનસુખ વસાવાએ જિલ્લા ભાજપ

પ્રમુખ નીલ રાવ સામે અતિ ગંભીર આક્ષેપો લગાવ્યા હતા જેની સામે નીલ રાવે જણાવ્યું હતું કે આપણા વડીલો દ્વારા જે કર્મ પણ કરેલામાં આવ્યું છે એ એક શીખ સમાન છે.જે પણ ક્ષતિ રહી ગઈ છે એ અનિવાર્ય નર્મદા ભાજપ પરિવાર એક થઈ ચુંટણી લડશે. વડીલો દ્વારા જે શિખામણ આપવામાં આવી છે એ ટીકા નથી પણ માર્ગદર્શન અને આશીર્વાદ સમાન છે. ભાજપના સંસ્કાર છે કે ભાજપમાં વડીલોનું માન સર્વોચ્ચ છે. હારની સમીક્ષામાં વડીલોનું માર્ગદર્શન મળી રહે છે અનિવાર્ય છે.નર્મદા ભાજપ એક પરિવાર છે આપણે એક જ પરિવારના સભ્યો છીએ.ચુંટણીમાં જે ક્ષતિ રહી ગઈ છે એની આપણે સાથે મળીને સમીક્ષા કરીશું.

IMFએ પાકિસ્તાનને રાહત આપી: ૧૧,૦૦૦ કરોડથી વધુની લોન મંજૂર

ઈસ્લામાબાદ, તા.૧૦
આર્થિક સંકટનો સામનો કરી રહેલા પાકિસ્તાનને આંતરરાષ્ટ્રીય નાણાકીય ભંડોળ તરફથી મહત્વપૂર્ણ સારા સમાચાર મળ્યા છે. શુક્રવારે, IMFના એક્ઝિક્યુટિવ બોર્ડે પાકિસ્તાન માટે \$૧.૨ બિલિયન અથવા ૧૧,૩૨૨.૨૫ કરોડની લોનને મંજૂરી આપી. આ રકમ બે અલગ-અલગ નાણાકીય કાર્યક્રમો હેઠળ જારી કરવામાં આવી રહી છે. આ નિણયથી પાકિસ્તાનની ડગમગતી અર્થવ્યવસ્થાને જીવનરેખા મળવાની અપેક્ષા છે. સપ્ટેમ્બર ૨૦૨૪ માં, IMF એ ૩૭ મહિના માટે વિસ્તૃત ભંડોળ સુવિધા હેઠળ પાકિસ્તાનને \$૭ બિલિયન (૬૬,૦૪૭.૦૩ કરોડ) આપવા સંમતિ આપી હતી. નવીનતમ મંજૂરી અનુસાર, પાકિસ્તાનને EFF હેઠળ આશરે \$૧ બિલિયન (૮,૪૩૫.૨૮ કરોડ) પ્રાપ્ત થશે. વધુમાં, આબોહવા સંકટને પહોંચી વળવા માટે સ્થિતિસ્થાપકતા અને ટકાઉપણું સુવિધા હેઠળ \$૨.૧૦ મિલિયન પૂરા પાડવામાં આવશે. અત્યાર સુધીમાં, પાકિસ્તાનને \$૮.૪ બિલિયન (૭૮,૨૫૬.૪૪ કરોડ) ના બે લોન પેકેજોમાંથી \$૪.૫ બિલિયન (૪૨,૪૫૮.૮૧ કરોડ) પ્રાપ્ત થયા છેઆ રકમ આવતા અઠવાડિયાની શરૂઆતમાં રિલીઝ કરવામાં આવશે, જેનાથી સેન્ટ્રલ બેંકનો આનામટ \$૧૭ બિલિયનથી વધુ થઈ જશે.IMF ની મંજૂરી પાકિસ્તાન સરકાર દ્વારા દર્શાવવામાં આવેલા સુધારેલા નાણાકીય પ્રદર્શનનું પરિણામ છે,

ઈરાન યુદ્ધને કારણે ફૂડ ઓઈલના ભાવ ઊંચા રહેશે: ADBના મુખ્ય અર્થશાસ્ત્રી

નવી દિલ્હી, તા.૧૦
ADBના મુખ્ય અર્થશાસ્ત્રી આલ્બર્ટ પાર્ડે જણાવ્યું છે કે મધ્ય પૂર્વના કટોકટીના કારણે થયેલા વિક્ષેપને કારણે ફૂડ ઓઈલના ભાવ લાંબા સમય સુધી ઊંચા રહેવાની શક્યતા છે. ‘‘ઓઈલના ભાવમાં વધારો થવાની અપેક્ષા સાથે, નવા સંદર્ભ દરમિયાન, અમારી પાસે ખરેખર ૨૦૨૬ માટે સરેરાશ \$૯૮૬ પ્રતિ બેરલ છે. તે ૨૦૨૭ માં \$૮૦ પ્રતિ બેરલ પર ઉંચું

રહેવું જોઈએ. તેથી, અમારો વિચાર એ છે કે તેલના ભાવ લાંબા સમય સુધી ઊંચા રહેવાની શક્યતા છે.’’ તેમણે જણાવ્યું હતું કે, ભવિષ્યના ભાવ આગામી વર્ષ કરતાં પહેલા કરતા વધુ ઊંચા ભાવ દર્શાવે છે.જોકે, તેમણે કહ્યું, ‘‘અમે હંમેશા હાજર બજારના ભાવ અને નજીકના વાયદા બજારના

ભાવમાં એક પ્રકારનો પ્રીમિયમ જોયો છે કારણ કે હાલમાં આવી અછત છે.’’ ભારત પર ચાલી રહેલા પશ્ચિમ એશિયા કટોકટીની અસર વિશે બોલતા, પાર્ડે કહ્યું કે તે દેશના GDP વૃદ્ધિ દરમાં ૦.૬ ટકાનો ઘટાડો કરશે, જે તેને ૬.૩ ટકા પર લાવશે, અને ચાલુ નાણાકીય વર્ષમાં કુણાવામાં પણ નોંધપાત્ર વધારો

કરશે.એશિયન ડેવલપમેન્ટ બેંક એ એપ્રિલમાં ભારતનો GDP વૃદ્ધિ દર ચાલુ નાણાકીય વર્ષમાં ૬.૮ ટકાના દરે ‘‘મજબૂત’’ રહેવાનો અંદાજ લગાવ્યો હતો, અને આગામી નાણાકીય વર્ષમાં તે વધીને ૭.૩ ટકા થવાનો અંદાજ લગાવ્યો હતો, જેનું મુખ્ય કારણ મજબૂત સ્થાનિક માંગ છે.

પશ્ચિમ રેલવે વડોદરા મંડળ
ટ્રેક મેનેજમેન્ટ પ્રવૃત્તિઓનો આઉટસોર્સિંગ
ઇ-ટેન્ડર સૂચના નંબર-DRM-BRC 033 એફ 2026-27 ભારતના રાષ્ટ્રપતિના વતી, ડિલિવેરાલ રહેલે મેનેજર (W/A/C), પશ્ચિમ રેલવે, પ્રતાપનગર, વડોદરા-390 004 દ્વારા નીચે દર્શાવેલ કામ માટે સીલબંધ ટેન્ડરો આમંત્રિત કરવામાં આવે છે. ટેન્ડર નંબર અને કામનું નામ: DRM BRC 033 એફ 2026-27 MYGL-DB લિલાગ: SSE (P.Way) MYG હેઠળના આવકારણમાં, S.r. DEN/South/BRC ના વિસ્તારણ હેઠળ 02 વર્ષ માટે ટેક મેનેજમેન્ટ પ્રવૃત્તિઓનો આઉટસોર્સિંગ. કામની અંદાશિત કિંમત (ક્ર. મો): 2,80,47,267.85 ભિડ લિફ્ટર(ઉદ્દી જમા કરવાની રકમ (ક્ર.મો): 5,61,000.00 ટેન્ડર જમા કરવાની અને ખોલવાની તારીખ અને સમય: ટેન્ડર 26.05.2026 ના રોજ 15:00 કલાક પહેલાં જમા કરવાનું રહેશે અને તે જ દિવસે 15:30 કલાકે ખોલવામાં આવશે. વેબસાઈટ વિગતો અને સંપૂર્ણ માહિતી જોવા માટેનું સમય તબા ટેન્ડર ફોર્મ મેળવવા માટેનો સરનામું: વેબસાઈટ: www.ireps.gov.in ડિલિવેરાલ રેલવે મેનેજર (W A / C) , પશ્ચિમ રેલવે, પ્રતાપનગર, વડોદરા-390004 BRC 034
અમો માસ સ્ટો: facebook.com/WesternRly



The Maharaja Sayajirao University of Baroda
Head Office: Maharaja Fatehsingh Rao
Gaekwad Marg, Fatehgunj,
Vadodara - 390 002, Gujarat, India.

QUOTATION NOTICE NO. ADE 12/20 of 2026-2027

The sealed Super Subscribed Quotations are invited for awarding Contract for Canteen at University Head Office for the year 26-27. The blank Quotation forms will be issued by the University Head Office form **15/05/2026 to 30/05/2026** along with the payment of Rs. 250/- by cash during 11.00 to 13.00 hours on all working days' till **30/05/2026** the said Quotations with all required details in prescribed form should be submitted with price bid on or before **01/06/2026**.

Sd/-

Dr.K.M. Chudasama

Registrar (Offg.)

Dated: 06/05/2026

(માહિતી/વડો/૧૦૦/૨૬-૨૭)

જાહેર સૂચના
પર્ચાઇવણીય મંજૂરી

આ સાથે જણાવવામાં આવે છે કે રેલ્ટે લેવલ એવોયારમેન્ટ ઇમ્પ્રોવેટ એસેસમેન્ટ ઓથોરિટી, પર્ચાઇવણ બોર્ડ, સેક્ટર ૧૦/એ, ગાંધીનગર-૩૮૨૦૧૦ દ્વારા મેસર્સ **નિર્માણશિયા પોલીબ્લેન્ડર્સ એલએલપી.** પ્લોટ નંબર કીપી-૩૫, ઝ.આઈ.કી.સી., સાયબા, તા. વાગરા, ઝ. ભરૂચ, ગુજરાત-૩૮૨૧૨૦ ખાતે સંધિદેશ ઓર્ગેનાઈઝેડ કોમીકલ્સ ના સુધિત ઉત્પાદન મોડેની પર્ચાઇવલ મંજૂરી ફાઇલ નં : SEAC/GJ/IND3/563099/563099/2026 અને તા ૩૦, એપ્રિલ, ૨૦૨૬ ના રોજ પત્ર ક્રમાંક : EC25B2410GJ5189067N દ્વારા ઈ.આઈ.એ. એ નોટીફિકેશન તારીખ : ૧૪ મી સપ્ટેમ્બર ૨૦૦૬ ની જોગવાઈ હેઠળ આપેલ છે. કટીંગરન્સ પત્રની નકલ ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ અને MoEF&CC ની વેબસાઈટ parivesh.nic.in ઉપર ઉપલબ્ધ છે.

મેસર્સ નિર્માણશિયા પોલીબ્લેન્ડર્સ એલએલપી વતી
ઓથોરાઈઝડ સીગ્નેચર

જાહેર નોટીસ

ફોર્મ નંબર **INC-26**

કમ્પનીઝ (ઈન્કોર્પોરેશન) નિયમો 2014 ના નિયમ 3૦ અનુસાર **ગુજરાત રાજ્યમાંથી કંપનીના રજીસ્ટર્ડ ઓફિસને પશ્ચિમ બંગાળ રાજ્યમાં બદલી મૂકવા માટે સમાચારપત્રમાં પ્રકાશિત કરવાની જાહેરાત**

મધ્ય સરકાર સમક્ષ નોર્થ વેસ્ટર્ન ડિવિઝન બેન્ચ, અમદાવાદ, કમ્પનીઝ અધિનિયમ 2013 ની કલમ ૧૨ ની પેઠા-કલમ (૫), કલમ 13 ની પેઠાકલમ (ક) અને કમ્પનીઝ (ઈન્કોર્પોરેશન) નિયમો 2014 ના નિયમ 30 ની પેઠાકલમ (ક) ના કલોઝ (ક) બાબત

કંપની તરફથી
WOODROCK HEALTHCARE PRIVATE LIMITED
SD/-
અનુપ કુમાર અરજદાર
ફિરકેદાર
(DIN: 00718172)

કંપની તરફથી
WOODROCK HEALTHCARE PRIVATE LIMITED
SD/-
અનુપ કુમાર અરજદાર
ફિરકેદાર
(DIN: 00718172)

આ દ્વારા સામાન્ય જનતાને જાણ કરવામાં આવે છે કે કંપની મધ્ય સરકાર પાસે કમ્પનીઝ અધિનિયમ 2013 ની કલમ 12 અને 13 હેઠળ અજીજ કરવાની પ્રસ્તાવના ધરાવે છે, કંપનીના મેમોરેન્ડમમાં ફેરફાર માટે અને કંપનીનું રજીસ્ટર્ડ ઓફિસ ‘ગુજરાત રાજ્ય’માંથી ‘પશ્ચિમ બંગાળ રાજ્ય’માં સ્થાનાંતર કરવા માટે, જે માટે વિશેષ દરખા સોંપવાર તા.0૪.૦૬.૨૦૨૬ ના રોજ ઓથોરિટિ દ્વારા અતિ આવશ્યક સામાન્ય સલામતી પસાર કરવામાં આવ્યો હતો. કોઇપણ વ્યક્તિ જેના હિત પર આ પ્રસ્તાવિત ફેરફારનો અસર થઈ શકે છે તે **M C A** પોર્ટલ (www.mca.gov.in) પર ઈન્વેસ્ટ કમ્પ્લેઈન્ડ ફોર્મ ભરીને અથવા રજિસ્ટર્ડ પોસ્ટ દ્વારા તેના વાંધા સાથેની અધિકૃતિવિદ, જેમાં તેના હિતનું સ્વરૂપ અને વાંધાની કાણસો દર્શાવવામાં આવ્યા હોય, નીચે જણાવેલ સરનામો રિજનલ ડિરેક્ટર, INC ભવન, એચ. ૩૫૫ પાર્ક સોસાયટી, અંકુર બસ સ્ટોપ પાછળ, નારાયણરા, અમદાવાદ – 380013, ગુજરાત ખાતે, આ નોટિસના પ્રકાશનથી ચોઈ દિવસની અંદર મોકલવી શકે છે અને તેની નકલ અરજદાર કંપનીને નીચે જણાવેલ સરનામે મોકલવાની સહાયે:

રજીસ્ટર્ડ ઓફિસનું સરનામું: **‘‘૪૦૫, યોગો માળ, સાકાર કોમ્પ્લેક્સ, ભવન-૩ સુલતાન મુખ્ય પ્રવેશદ્વાર સામે, HDFC લાઈફ ઉપર, મરપુરા રોડ, માંજલપુર, વડોદરા, ગુજરાત, ભારત - 3૬૦૦૦૬**

કંપની તરફથી
WOODROCK HEALTHCARE PRIVATE LIMITED
SD/-
અનુપ કુમાર અરજદાર
ફિરકેદાર
(DIN: 00718172)

કંપનીએ AI-સંચાલિત ડેશબોર્ડ્સ બનાવ્યા જે હિન્દી અને અન્ય પ્રાદેશિક ભાષાઓમાં સપોર્ટ પ્રદાન કરે છે

દેશમાં નાના શહેરના વેચાણકર્તાઓને સ્કેલ કરવા ફ્લિપકાર્ટ AI ટુલ્સનો ઉપયોગ શરૂ

૨૦૩૦ સુધીમાં લગભગ ૯૦ અબજ ડોલરથી વધીને ૨૫૦ અબજ ડોલર થવાનો અંદાજ



કિંમત કેવી રીતે રાખવી - ફ્લિપકાર્ટના માર્કેટપ્લેસ અને કરિયાણાના વડાના જણાવ્યા અનુસાર, આ માર્ગદર્શન કેટલાક વ્યવસાયોને અઠવાડિયામાં સ્કેલ કરવામાં મદદ કરે છે. આ પ્રોત્સાહન ભારતીય ઈકોમર્સમાં વ્યાપક માળખાકીય પરિવર્તનને પ્રતિબિંબિત કરે છે. ગુગલ અને ડેલોઈટના એક અહેવાલ મુજબ, આ ઉદ્યોગ ૨૦૩૦ સુધીમાં લગભગ ૯૦ અબજ ડોલરથી વધીને ૨૫૦ અબજ ડોલર

ખર્ચીદદારોની માંગને હાઈપરપર્સનલાઈઝ કરે છે, જેનાથી નફામાં ૩૦-૩૫ ટકાનો વધારો થાય છે. એમેઝોન, રિલાયન્સના જિયોમાર્ટ અને ટાટા ગ્રુપના ડિજિટલ કોમર્સ પ્લેટફોર્મ્સ તરફથી સ્પર્ધાનો સામનો કરતી ફ્લિપકાર્ટે દલીલ કરી હતી કે તેનો ફાયદો અમલીકારણ ગતિ અને નોન-મેટ્રો ભારતમાં મજબૂત હાજરીમાં રહેલો છે.કંપનીના સોફ્ટલેવર્ડ્સ, કરિયાણા અને માર્કેટપ્લેસના વડા સંકેત ચોધરીએ જણાવ્યું હતું કે, ‘‘ટેકનોલોજી અપનાવવાની ગતિ મુખ્ય તફાવત હશે.’’ ફ્લિપકાર્ટએ જણાવ્યું હતું કે ટાયર ૩ અને ૪ બજારોમાં તેનો ઊંડો ગ્રાહક આધાર વેચાણકર્તાઓને નાના શહેરોની માંગ સુધી કેન્દ્રિત પહોંચ આપે છે.‘‘આજે અમે લગભગ દરેક વિકેતા સુધી વાસ્તવિક સમયના આધારે પહોંચી શકીએ છીએ.’’ ચોધરીએ કહ્યું. ‘‘અમે તેમની સમસ્યાઓ સમજીએ છીએ અને પ્રશ્નોના જવાબ આપીએ છીએ.’’

MCX Q4 FY26: બુલિયન તેજીને કારણે ચોખ્ખો નફો ૫૨૯ કરોડ

નવી દિલ્હી, તા.૧૦
મલ્ટી કોમોડિટી એક્સચેન્જે ચોથા ક્વાર્ટરમાં નફામાં ૭ ગણો

વૈશ્વિકસ્તરે વધતી મોંઘવારી, વ્યાજ દરોમાં ફેરફારની આશંકા અને ભૌગોલિક રાજકીય જોખમો વેચવાલીના મુખ્ય કારણો

વિદેશી રોકાણકારોએ બજારમાંથી ૧૪,૨૩૧ કરોડ પાછા ખેંચ્યા

વર્ષ ૨૦૨૬માં અત્યાર સુધીનો કુલ ઉપાડ ગયા વર્ષની સરખામણીમાં વધારે હોવાનો દાવો કરાયો

મુંબઈ, તા.૧૦
મે મહિનામાં ભારતીય શેરબજારમાંથી વિદેશી પોર્ટફોલિયો રોકાણકારો (FPIs) ની ઉપાડ ચાલુ છે. વૈશ્વિક આર્થિક ચિંતાઓને કારણે આ વર્ષે અત્યાર સુધીમાં વિદેશી રોકાણકારો બજારમાંથી ૨ લાખ કરોડથી વધુ ઉપાડી ચૂક્યા છે. NSDL ના ડેટા અનુસાર, માત્ર મે મહિનામાં વિદેશી રોકાણકારોએ અત્યાર સુધીમાં ૧૪,૨૩૧ કરોડનું વેચાણ કર્યું છે.



આંકડો ૨ લાખ કરોડને પાર કરી ગયો છે, જે બજાર પર સતત વેચાણના દબાણને દર્શાવે છે. આ વર્ષે વિદેશી રોકાણકારોનો ઝોક મોટાભાગે નકારાત્મક જ રહ્યો છે. જાન્યુઆરીમાં ૩૫,૮૬૨ કરોડના શેર વેચાયા હતા. જોકે, ફેબ્રુઆરી એક અપવાદરૂપ મહિનો રહ્યો જ્યારે રોકાણકારોએ

૨૨,૬૧૫ કરોડનું રોકાણ કર્યું, જે છેલ્લા ૧૭ મહિનાનું સૌથી મોટું માસિક રોકાણ હતું. પરંતુ આ વૃદ્ધિ લાંબો સમય ટકી શકી નહીં.માર્ચમાં અત્યાર સુધીનો સૌથી મોટો ઉલટફેર જોવા મળ્યો અને રેકોર્ડ ૧.૧૭ લાખ કરોડ બજારમાંથી બહાર નીકળી ગયા. ત્યારબાદ એપ્રિલમાં પણ ૬૦,૮૪૭

કરોડની ઉપાડ નોંધાઈ છે. મોર્નિંગસ્ટાર ઇન્વેસ્ટમેન્ટ રિસર્ચ ઈન્ડિયાના પ્રિન્સિપાલ મેનેજર રિસર્ચ, હિમાંશુ શ્રીવાસ્તવના મતે, વૈશ્વિક સ્તરે વધતી મોંઘવારી, વ્યાજ દરોમાં ફેરફારની આશંકા અને ભૌગોલિક રાજકીય જોખમો આ વેચવાલીના મુખ્ય કારણો છે.મિડલ ઈસ્ટમાં ચાલી રહેલા તણાવ અને ફૂડ ઓઈલની ઊંચી કિંમતોએ મોંઘવારીની ચિંતા વધારી દીધી છે. આ જ કારણોસર રોકાણકારો હવે વ્યાજ દરોમાં ઝડપી ઘટાડાની આશા છોડી રહ્યા છે અને વિકસિત બજારોના ડેટ ઇન્સ્ટ્રુમેન્ટ્સ તરફ વળી રહ્યા છે.ડોલર સામે ભારતીય રૂપિયામાં આવતી અસ્થિરતા અને નબળાઈ પણ વિદેશી રોકાણકારો માટે ચિંતાનો વિષય છે. તેનાથી ડોલરના સંદર્ભમાં તેમનું વળતર પ્રભાવિત થાય છે.

જિયોજિત ઇન્વેસ્ટમેન્ટ્સના ચીફ ઇન્વેસ્ટમેન્ટ સ્ટ્રેટેજિસ્ટ વી કે વિજયકુમારનું કહેવું છે કે રૂપિયાના ઘટાડા અને ભારતની અર્નિંગ ગ્રોથને લઈને ચિંતાઓએ આ વર્ષે આઉટફ્લો વધારવામાં મોટી ભૂમિકા ભજવી છે. સતત થઈ રહેલા વેચાણ છતાં વિદેશી રોકાણકારો સંપૂર્ણપણે બજારમાંથી બહાર થયા નથી. તેઓ પાવર, કન્સ્ટ્રક્શન અને કેપિટલ ગુડ્સ જેવા પસંદગીના સેક્ટરમાં હજુ પણ રોકાણ કરી રહ્યા છે. આ ઉપરાંત મજબૂત કમાણી અને સારી વૃદ્ધિવાળા મિડ-કેપ અને કેટલાક સ્મોલ-કેપ શેરોમાં પણ તેઓ ખરીદી કરી રહ્યા છે. જોકે, વૈશ્વિક સ્તરે હવે રોકાણકારોનો ઝોક દક્ષિણ કોરિયા અને તાઈવાન જેવા બજારો તરફ વધી રહ્યો છે.

આવશ્યક ચીજવસ્તુઓ ઉપરાંત ખર્ચ ફક્ત થોડા ક્ષેત્રોમાં જ વધી રહ્યો છે

જાગૃત ગ્રાહકો નાણાકીય સમજદારી સાથે મહત્વાકાંક્ષાઓનું સંતુલન કરી રહ્યા છે :રિપોર્ટ

નવી દિલ્હી, તા.૧૦
ડેલોઈટ ઇન્ડિયાના એક અહેવાલમાં જણાવાયું છે કે, ભારતીય ગ્રાહકો ઉદ્યોગની આર્થિક વાસ્તવિકતાઓ વચ્ચે હેતુપૂર્ણ ખર્ચ અપનાવી રહ્યા છે અને નાણાકીય સમજદારી સાથે આકાંક્ષાઓનું સંતુલન કરી રહ્યા છે.



ડેલોઈટ ‘કન્ઝ્યુમર સિગ્નલ્સ ઇન્ડિયા ચેપ્ટર’ ના નવીનતમ સંસ્કરણમાં જણાવાયું છે કે આ વલણ ગ્રાહક આધારની માળખાકીય સ્થિતિસ્થાપકતાને પ્રકાશિત કરે છે, જે લાંબા ગાળાની જીવનશૈલીની આકાંક્ષાઓ સાથે સમાધાન કર્યા વિના બદલાતી બજાર પરિસ્થિતિઓને અનુકૂળન કરવાનું ચાલુ રાખે છે.અહેવાલમાં ભારતીય ગ્રાહક ખર્ચમાં સ્પષ્ટ ફેરફાર જોવા મળ્યો છે, જેમાં પ્રવૃત્તિ મુખ્ય શ્રેણીઓમાં કેન્દ્રિત થઈ રહી છે, જેમાં આવશ્યક ચીજવસ્તુઓ

ઉપરાંત ખર્ચ ફક્ત થોડા ક્ષેત્રોમાં જ વધી રહ્યો છે.તહેવારોની ચરમસીમા પછી મુસાફરીમાં એકંદરે ઉદ્દેશ્ય ઓછો થયો છે, પરંતુ માંગ પ્રીમિયમાઈઝેશન તરફ વળી રહી છે, જેમાં મૂલ્ય, આરામ અને વિશ્વસનીયતા ડ્રાઈવિંગ પસંદગીઓ છે.‘‘ભારતીય ગ્રાહકો વધુ પરિપક્વ અને સ્થિતિસ્થાપક બની રહ્યા છે, નાણાકીય શિસ્ત અને ઈરાદાપૂર્વકના નિર્ણય લેવાની

સાથે મહત્વાકાંક્ષાનું સંતુલન બનાવી રહ્યા છે,’’ ડેલોઈટ સાઉથ એશિયા, પાટનર અને કન્ઝ્યુમર ઈન્સ્ટ્રી લીડર, આનંદ રામનાથને જણાવ્યું હતું.ઘરગથ્થુઓ મૂલ્ય ક્યાં છે તે અંગે વધુ કડક બની રહ્યા છે, આવશ્યક વસ્તુઓને પ્રાથમિકતા આપી રહ્યા છે, અનુભવોને અપગ્રેડ કરી રહ્યા છે અને મોટી પ્રતિબદ્ધતાઓને મુલતવી રાખી રહ્યા છે.

બિઝનેસ આજકાલ

નવા સપ્તાહમાં સેન્સેક્સ ૭૮૧૧૧ ઉપર બંધ થતાં ૭૯૪૪૪ જોવાશે

મુંબઈ : વૈશ્વિક મોરચે યુદ્ધના અંત માટેની કોઈ ઊલની સ્થિતિમાં અને સ્થાનિકમાં રાજયોની ચૂંટણીઓમાં ભાજપના વિજયને લઈ આગામી સપ્તાહમાં બજારમાંઆરંભ પોઝિટીવ જોવાઈ શકે છે. આગામી સપ્તાહમાં નિફ્ટી સ્પોટ ૨૩૮૮૮ની ટેકાની સપાટીએ ૨૪૪૪૪ ઉપર બંધ થતાં ૨૪૫૫૫ અને સેન્સેક્સ ૭૬૬૬૬ના સપોર્ટ ૭૮૧૧૧ ઉપર બંધ થતાં ૭૯૪૪૪ જોવાઈ શકે છે.ઈરાન-અમેરિકા યુદ્ધના અંત નજીક હોવાનું વારંવાર કહી અમેરિકી પ્રમુખ ટ્રમ્પ બીજી ઘડીએ જ ફેરવી તોળીને ઈરાન શરતો નહીં માનતું હોવાનું અને હવે ઈરાન પર અત્યંત ખતરનાક હુમલા કરીને પાયમાલ કરી દેવાની વાત કરતાં રહ્યા છે.

ટોપ-૧૦-કંપનીઓમાંથી ૪ની વેલ્યૂ ૧ લાખ કરોડ ઘટી : SBI ટોપ લૂઝર

મુંબઈ : માર્કેટ કેપની દ્રષ્ટિએ દેશની ૧૦ સૌથી મોટી કંપનીઓમાંથી ૪ કંપનીઓની વેલ્યુ છેલ્લા અઠવાડિયાના કારોબારમાં ૧ લાખ કરોડ ઘટી ગઈ. આ સમયગાળા દરમિયાન SBIની માર્કેટ વેલ્યુ સૌથી વધુ ઘટી છે. SBIની માર્કેટ વેલ્યુ ૪૪,૭૨૨ કરોડ ઘટીને ૯.૪૧ લાખ કરોડ પર આવી ગઈ. આ ઉપરાંત અરેટલ, TCS અને લાર્સન એન્ડ ટુલોની માર્કેટ વેલ્યુ પણ ઘટી છે. જ્યારે રિલાયન્સ, HDFC બેંક, ICICI બેંક, બજાજ કાઉન્સિલ, HUL અને LICની માર્કેટ વેલ્યુ વધી. છેલ્લા અઠવાડિયાના કારોબારમાં આ તમામ ૬ કંપનીઓનું માર્કેટ કેપ કુલ ૪૬,૬૫૫ કરોડ વધ્યું. ગયા અઠવાડિયે સેન્સેક્સ ૪૧૪.૬૯ પોઈન્ટ અને નિફ્ટી ૧૭૮.૬ પોઈન્ટ વધ્યા હતા.

વિશ્વભરમાં ખાદ્યપદાર્થો ત્રણ વર્ષમાં સૌથી મોંઘા : ચુએન રિપોર્ટ

નવી દિલ્હી : અમેરિકા-ઈરાન વચ્ચે ચાલી રહેલા યુદ્ધની અસર દુનિયાભરના રસોડા પર દેખાવા લાગી છે. યુનાઈટેડ નેશન્સ ના રિપોર્ટ અનુસાર, વૈશ્વિક સ્તરે ખાદ્ય પદાર્થોની કિંમતો છેલ્લા ત્રણ વર્ષમાં સૌથી ઊંચા સ્તરે પહોંચી ગઈ છે. જ્યારે, ફૂડ એન્ડ એગ્રીકલ્ચર ઓર્ગેનાઈઝેશન દ્વારા જાહેર કરાયેલા ડેટા અનુસાર, એપ્રિલમાં ફૂડ કોમોડિટી પ્રાઈસ ઈન્ડેક્સમાં ૧.૬%નો વધારો થયો છે. આ ઉછાળાનું મુખ્ય કારણ વેજેટબલ ઓઈલ (ખાદ્ય તેલ), માંસ અને અનાજની સપ્લાય ચેઈનમાં આવેલી અડચણો છે. ઈરાન યુદ્ધ હવે તેના ૧૦મા અઠવાડિયામાં પ્રવેશી ચૂક્યું છે. હોર્મૂઝ માર્ગથી ડોલ અને ફર્ટિલાઈઝર (ખાતર) જેવા ખેતી માટે જરૂરી સામાનની અવરજવર અટકી ગઈ છે.

સોનાટા સોફ્ટવેરનો ચોથા ક્વાર્ટરમાં નફો વધ્યો : ડિવિડન્ડ જાહેર

નવી દિલ્હી : સ્મોલકેપ આઈટી સર્વિસીસ કંપની સોનાટા સોફ્ટવેરના શેર્સ સતત ત્રીજા સત્રમાં તેમનો વિજયનો સિલસિલો બંધાવ્યો. કંપનીએ માર્ચ ક્વાર્ટરના પરિણામો જાહેર કર્યા પછી શુક્રવારે ઈન્ટ્યૂડ ટ્રેડમાં લગભગ ૧૩ ટકાનો ઉછાળો આવ્યો. નેશનલ સ્ટોક એક્સચેન્જ પર શેર ૨૭૫ પર સકારાત્મક રીતે ખુલ્યો અને ૩૦૩.૩૦ની ઈન્ટ્યૂડ ઊંચી સપાટીએ પહોંચ્યો. બપોરે ૧:૧૦ વાગ્યા સુધીમાં, સોનાટા સોફ્ટવેરના શેર ૧૧.૪ ટકા વધીને ૩૦૧.૪૦ પર મજબૂતીથી ટ્રેડ થઈ રહ્યા હતા. તેની સરખામણીમાં, નિફ્ટી ૫૦ ઈન્ડેક્સ ૦.૬ ટકા ઘટ્યો હતો, જ્યારે નિફ્ટી ૫૦૦ ઈન્ડેક્સ ૦.૩ ટકા ઘટ્યો હતો. સોનાટા સોફ્ટવેર નિફ્ટી ૫૦૦ ઈન્ડેક્સનો એક ઘટક છે.

ડોલર ઇન્ડેક્સમાં નરમાઈ વૈશ્વિક બજારોમાં અસ્થિરતા છતાં સોનાને સ્થિર રાખવામાં મદદ

બીજા અઠવાડિયામાં સોના અને ચાંદીના ભાવમાં ઉતાર ચઢાવ રહે તેવા અંધાણ રોકાણકારોની શાંતિ મંત્રણા, કુગાવાના ડેટા અને વૈશ્વિક મેક્રોઇકોનોમિક સંકેતો પર નજર

નવી દિલ્હી,તા.૧૦
વિશ્લેષકોએ જણાવ્યું હતું કે રોકાણકારો યુએસ-ઈરાન શાંતિ વાટાઘાટો અને વૈશ્વિક મેક્રોઇકોનોમિક ડેટામાં વિકાસનું મૂલ્યાંકન કરી રહ્યા હોવાથી સોના અને ચાંદીમાં સતત બીજા સપ્તાહે રેન્જ-બાઉન્ડ રહેવાની શક્યતા છે.તેમણે ઉમેર્યું હતું કે, વેપારીઓ આ અઠવાડિયાના અંતમાં ચીન, જર્મની અને યુનાઈટેડ સ્ટેટ્સના કુગાવાના ડેટા, યુરોઝોન અને યુકેના જીડીપી આંકડાઓ પર નજર રાખશે. ‘‘સોનાના ભાવમાં ગતિ મજબૂત દેખાય છે, જ્યારે ચાંદીની ચાલ આગામી સપ્તાહમાં સકારાત્મક દેખાય છે કારણ કે વેપારીઓ ફરીથી યુએસ

અને ઈરાન વચ્ચે યુદ્ધનો અંત લાવવા માટે શાંતિ વાટાઘાટો પર પ્રગતિ પર ધ્યાન કેન્દ્રિત કરશે અને બજારો તે મુજબ પ્રતિક્રિયા આપે તેવી શક્યતા છે,’’ જેએમ ફાઉન્ડાશિયલ સર્વિસીસ લિમિટેડના EBG - કોમોડિટી અને કરન્સી રિસર્ચના વાઈસ પ્રેસિડેન્ટ પ્રણવ મેરે જણાવ્યું હતું. મલ્ટી કોમોડિટી એક્સચેન્જપર, સોનાનો વાયદો છેલ્લા અઠવાડિયામાં ૧.૧૭૮ અથવા લગભગ ૧ ટકા વધીને ૧.૫૨ લાખ પ્રતિ ૧૦ ગ્રામ પર સ્થિર થયો. ચાંદીનો ભાવ ૧૦,૯૮૫ અથવા ૪.૪ ટકા વધીને ૨.૬૧ લાખ પ્રતિ કિલો પર બંધ થયો. ‘‘ગયા અઠવાડિયે સોનામાં સકારાત્મક વલણ જોવા મળ્યું,

સ્ક્રહ પર લગભગ ૧ ટકાનો વધારો થયો અને પ્રતિ ૧૦ ગ્રામ સોનાના ભાવ ૧.૫૨ લાખની આસપાસ બંધ થયા,’’ LKP સિક્યોરિટીઝના VP રિસર્ચ એનાલિસ્ટ - કોમોડિટી અને કરન્સી જીતીન ત્રિવેદીએ જણાવ્યું હતું. તેમણે ઉમેર્યું હતું કે ભૂ-રાજકીય જોખમ પ્રીમિયમ હળવા કર્યા પછી ફૂડ ઓઈલના ભાવમાં થયેલા સુધારાથી પણ બુલિયન પ્રત્યેની ભાવનામાં સુધારો થયો છે.‘‘યુએસ ટ્રેઝરી બોન્ડ યીલ્ડમાં ઘટાડો અને ડોલર ઈન્ડેક્સમાં નરમાઈએ પણ વૈશ્વિક બજારોમાં અસ્થિરતા છતાં સોનાને સ્થિર રાખવામાં મદદ કરી,’’ ત્રિવેદીએ જણાવ્યું હતું.

નવીદિલ્હી ,તા.૧૦
ચાર સંહિતા, વેતન પર સંહિતા, ૨૦૧૮; ઔદ્યોગિક સંબંધો સંહિતા, ૨૦૨૦; સામાજિક સુરક્ષા પર સંહિતા, ૨૦૨૦; અને વ્યવસાયિક સલામતી, આરોગ્ય અને કાર્યકીય પરિસ્થિતિઓ સંહિતા, ૨૦૨૦, ૨૧ નવેમ્બરથી અમલમાં આવ્યા. જોકે, તેમના સંપૂર્ણ અમલીકરણ માટે નિયમો ઘડવાની જરૂર હતી. શ્રમ અને રોજગાર મંત્રાલયે ૩૦ ડિસેમ્બરના રોજ હિસ્સેદારોના પ્રતિસાદ માટે ફાક્ટ નિયમો પ્રકાશિત કર્યા અને ત્યારબાદ કાનૂની ચકાસણી પછી તેમને સૂચિત કરવામાં આવ્યા. બંધારણના હજાર શ્રમ એક સહવર્તી

વિષય હોવાથી, કેન્દ્ર અને રાજ્યો બંનેએ ચાર સંહિતાઓના રાષ્ટ્રવ્યાપી અમલીકરણ માટે નિયમો સૂચિત કરવા જરૂરી છે.નવા માળખામાં ઘણા કામદાર-મેન્ટ્રીપૂર્ણ પગલાં રજૂ કરવામાં આવ્યા છે, જેમાં નિમણૂક પત્રો ફરજિયાત જાેરી કરવા, ૪૦ અને તેથી વધુ ઉંમરના કામદારો માટે મફત વાર્ષિક આરોગ્ય તપાસ, અને મહિલાઓ માટે સમાન પગાર, કાર્ય અને તકનો સમાવેશ થાય છે, જેમાં વિવિધ શિક્ષકમાં કામ કરવાની જોગવાઈઓ શામેલ છે. તે સાપ્તાહિક કામના કલાકો ૪૮ પર પણ મર્યાદિત કરે છે, જેમાં ઓછામાં ઓછો એક સપ્તાહાંત રજા અથવા આરામનો

દિવસ અને વધારાના કલાકો માટે ઓવરટાઈમ ચુકવણીનો સમાવેશ થાય છે. ઔદ્યોગિક સંબંધો પરની સંહિતા તકનીકી અથવા આર્થિક ફેરફારોને કારણે નોકરી ગુમાવનારા કામદારોને તેઓ આપવા માટે રાષ્ટ્રીય પુનઃ કૌશલ્ય ભંડોળ સ્થાપિત કરવાની જોગવાઈ કરે છે. ઔદ્યોગિક સંબંધો (કેન્દ્રીય) નિયમો, ૨૦૨૬ ના નિયમ ૩૭ મુજબ, દરેક નોકરીદાતા જેણે ઔદ્યોગિક સંસ્થામાં કામદારને છટણી કરી છે તેણે છટણીની તારીખથી દસ દિવસની અંદર કર્મચારીના ૧૫ દિવસનો પગાર પુનઃ કૌશલ્ય ભંડોળમાં ફાળો આપવો આવશ્યક છે.

કુગાવાના સંદર્ભમાં ADBએ ચાલુ નાણાકીય વર્ષ માટે ૪.૫ ટકાનો અંદાજ મૂક્યો ઈરાન યુદ્ધને કારણે ફૂડ ઓઈલના ભાવ ઊંચા રહેશે : ADBના મુખ્ય અર્થશાસ્ત્રી હાજર બજારના ભાવ અને નજીકના વાયદા બજારના ભાવમાં એક પ્રકારનો પ્રીમિયમ હોય છે

નવી દિલ્હી, તા. ૧૦
ADBના મુખ્ય અર્થશાસ્ત્રી આલ્બર્ટ પાર્કે જણાવ્યું છે કે મધ્ય પૂર્વના કટોકટીના કારણે થયેલા વિશ્લેષને કારણે ફૂડ ઓઈલના ભાવ લાંબા સમય સુધી ઊંચા રહેવાની શક્યતા છે.



‘‘ઓઈલના ભાવમાં વધારો થવાની અપેક્ષા સાથે, નવા સંદર્ભ દેશ્ય મુજબ, અમારી પાસે ખરેખર ૨૦૨૬ માટે સરેરાશ ૬૯૬ પ્રતિ બેરલ છે. તે ૨૦૨૭ માં ૬૮૦ પ્રતિ બેરલ પર ઉંચુ રહેતું જોઈએ. તેથી, અમારો વિચાર એ છે કે તેલના ભાવ લાંબા સમય સુધી ઊંચા રહેવાની શક્યતા છે,’’

તેમણે જણાવ્યું હતું કે, ભવિષ્યના ભાવ આગામી વર્ષ કરતાં પહેલા કરતા વધુ ઊંચા ભાવ દર્શાવે છે.જોકે, તેમણે કહ્યું, ‘‘અમે હંમેશા હાજર બજારના ભાવ અને નજીકના વાયદા બજારના

ભાવમાં એક પ્રકારનો પ્રીમિયમ જોયો છે કારણ કે હાલમાં આવી અછત છે.’’ ભારત પર ચાલી રહેલા પશ્ચિમ એશિયા કટોકટીની અસર વિશે બોલતા, પાર્કે કહ્યું કે તે દેશના GDP વૃદ્ધિ દરમાં

૦.૬ ટકાનો ઘટાડો કરશે, જે તેને ૬.૩ ટકા પર લાવશે, અને ચાલુ નાણાકીય વર્ષમાં કુગાવામાં પણ નોંધપાત્ર વધારો કરશે.એશિયન ડેવલપમેન્ટ બેંક એ એપ્રિલમાં ભારતનો GDP વૃદ્ધિ દર ચાલુ નાણાકીય વર્ષમાં ૬.૯ ટકાના દરે ‘‘મજબૂત’’ રહેવાનો અંદાજ લગાવ્યો હતો, અને આગામી નાણાકીય વર્ષમાં તે વધીને ૭.૩ ટકા થવાનો અંદાજ લગાવ્યો હતો, જેનું મુખ્ય મજબૂત સ્થાનિક માંગ છે. કુગાવાના સંદર્ભમાં, ADB એ ચાલુ નાણાકીય વર્ષ માટે ૪.૫ ટકાનો અંદાજ મૂક્યો હતો.

નિમણૂકપત્રો ફરજિયાત, ૪૦થી વધુ ઉંમરના કામદારો માટે મફત વાર્ષિક આરોગ્ય તપાસ કેન્દ્રે ચાર શ્રમસંહિતા માટેના નિયમો સંપૂર્ણ અમલીકરણ માટે સૂચિત કર્યા રાષ્ટ્રવ્યાપી અમલીકરણ માટે નિયમો સૂચિત કરવા જરૂરી બને છે

નવીદિલ્હી ,તા.૧૦
ચાર સંહિતા, વેતન પર સંહિતા, ૨૦૧૮; ઔદ્યોગિક સંબંધો સંહિતા, ૨૦૨૦; સામાજિક સુરક્ષા પર સંહિતા, ૨૦૨૦; અને વ્યવસાયિક સલામતી, આરોગ્ય અને કાર્યકીય પરિસ્થિતિઓ સંહિતા, ૨૦૨૦, ૨૧ નવેમ્બરથી અમલમાં આવ્યા. જોકે, તેમના સંપૂર્ણ અમલીકરણ માટે નિયમો ઘડવાની જરૂર હતી. શ્રમ અને રોજગાર મંત્રાલયે ૩૦ ડિસેમ્બરના રોજ હિસ્સેદારોના પ્રતિસાદ માટે ફાક્ટ નિયમો પ્રકાશિત કર્યા અને ત્યારબાદ કાનૂની ચકાસણી પછી તેમને સૂચિત કરવામાં આવ્યા. બંધારણના હજાર શ્રમ એક સહવર્તી

વિષય હોવાથી, કેન્દ્ર અને રાજ્યો બંનેએ ચાર સંહિતાઓના રાષ્ટ્રવ્યાપી અમલીકરણ માટે નિયમો સૂચિત કરવા જરૂરી છે.નવા માળખામાં ઘણા કામદાર-મેન્ટ્રીપૂર્ણ પગલાં રજૂ કરવામાં આવ્યા છે, જેમાં નિમણૂક પત્રો ફરજિયાત જાેરી કરવા, ૪૦ અને તેથી વધુ ઉંમરના કામદારો માટે મફત વાર્ષિક આરોગ્ય તપાસ, અને મહિલાઓ માટે સમાન પગાર, કાર્ય અને તકનો સમાવેશ થાય છે, જેમાં વિવિધ શિક્ષકમાં કામ કરવાની જોગવાઈઓ શામેલ છે. તે સાપ્તાહિક કામના કલાકો ૪૮ પર પણ મર્યાદિત કરે છે, જેમાં ઓછામાં ઓછો એક સપ્તાહાંત રજા અથવા આરામનો

દિવસ અને વધારાના કલાકો માટે ઓવરટાઈમ ચુકવણીનો સમાવેશ થાય છે. ઔદ્યોગિક સંબંધો પરની સંહિતા તકનીકી અથવા આર્થિક ફેરફારોને કારણે નોકરી ગુમાવનારા કામદારોને તેઓ આપવા માટે રાષ્ટ્રીય પુનઃ કૌશલ્ય ભંડોળ સ્થાપિત કરવાની જોગવાઈ કરે છે. ઔદ્યોગિક સંબંધો (કેન્દ્રીય) નિયમો, ૨૦૨૬ ના નિયમ ૩૭ મુજબ, દરેક નોકરીદાતા જેણે ઔદ્યોગિક સંસ્થામાં કામદારને છટણી કરી છે તેણે છટણીની તારીખથી દસ દિવસની અંદર કર્મચારીના ૧૫ દિવસનો પગાર પુનઃ કૌશલ્ય ભંડોળમાં ફાળો આપવો આવશ્યક છે.

દિવસ અને વધારાના કલાકો માટે ઓવરટાઈમ ચુકવણીનો સમાવેશ થાય છે. ઔદ્યોગિક સંબંધો પરની સંહિતા તકનીકી અથવા આર્થિક ફેરફારોને કારણે નોકરી ગુમાવનારા કામદારોને તેઓ આપવા માટે રાષ્ટ્રીય પુનઃ કૌશલ્ય ભંડોળ સ્થાપિત કરવાની જોગવાઈ કરે છે. ઔદ્યોગિક સંબંધો (કેન્દ્રીય) નિયમો, ૨૦૨૬ ના નિયમ ૩૭ મુજબ, દરેક નોકરીદાતા જેણે ઔદ્યોગિક સંસ્થામાં કામદારને છટણી કરી છે તેણે છટણીની તારીખથી દસ દિવસની અંદર કર્મચારીના ૧૫ દિવસનો પગાર પુનઃ કૌશલ્ય ભંડોળમાં ફાળો આપવો આવશ્યક છે.

દિવસ અને વધારાના કલાકો માટે ઓવરટાઈમ ચુકવણીનો સમાવેશ થાય છે. ઔદ્યોગિક સંબંધો પરની સંહિતા તકનીકી અથવા આર્થિક ફેરફારોને કારણે નોકરી ગુમાવનારા કામદારોને તેઓ આપવા માટે રાષ્ટ્રીય પુનઃ કૌશલ્ય ભંડોળ સ્થાપિત કરવાની જોગવાઈ કરે છે. ઔદ્યોગિક સંબંધો (કેન્દ્રીય) નિયમો, ૨૦૨૬ ના નિયમ ૩૭ મુજબ, દરેક નોકરીદાતા જેણે ઔદ્યોગિક સંસ્થામાં કામદારને છટણી કરી છે તેણે છટણીની તારીખથી દસ દિવસની અંદર કર્મચારીના ૧૫ દિવસનો પગાર પુનઃ કૌશલ્ય ભંડોળમાં ફાળો આપવો આવશ્યક છે.

દિવસ અને વધારાના કલાકો માટે ઓવરટાઈમ ચુકવણીનો સમાવેશ થાય છે. ઔદ્યોગિક સંબંધો પરની સંહિતા તકનીકી અથવા આર્થિક ફેરફારોને કારણે નોકરી ગુમાવનારા કામદારોને તેઓ આપવા માટે રાષ્ટ્રીય પુનઃ કૌશલ્ય ભંડોળ સ્થાપિત કરવાની જોગવાઈ કરે છે. ઔદ્યોગિક સંબંધો (કેન્દ્રીય) નિયમો, ૨૦૨૬ ના નિયમ ૩૭ મુજબ, દરેક નોકરીદાતા જેણે ઔદ્યોગિક સંસ્થામાં કામદારને છટણી કરી છે તેણે છટણીની તારીખથી દસ દિવસની અંદર કર્મચારીના ૧૫ દિવસનો પગાર પુનઃ કૌશલ્ય ભંડોળમાં ફાળો આપવો આવશ્યક છે.

MCX Q4 FY26: બુલિયન તેજીને કારણે યોખ્ખો નફો ૫૨૯ કરોડ

નવી દિલ્હી, તા. ૧૦
મલ્ટી કોમોડિટી એક્સચેન્જે ચોથા ક્વાર્ટરમાં નફામાં ૭ ગણો જેંગી ઉછાળો નોંધાયો. કોમોડિટી ટ્રેડિંગ પ્લેટફોર્મ મલ્ટી કોમોડિટી એક્સચેન્જ નાણાકીય વર્ષ ૨૬ ના ચોથા ક્વાર્ટરમાં ૨૯૧% નો જેંગી નફો વૃદ્ધિ નોંધાવી છે. કંપનીએ નાણાકીય વર્ષ ૨૬ ના ચોથા ક્વાર્ટરમાં રૂ. ૫૨૯ કરોડનો એકીકૃત યોખ્ખો નફો નોંધાયો હતો. નાણાકીય વર્ષ ૨૫ ના

ચોથા ક્વાર્ટરમાં તેનો નફો રૂ. ૧૩૫ કરોડ હતો. વધુમાં, કંપનીએ ક્વાર્ટર દરમિયાન ૨૦૫% વાર્ષિક આવક વૃદ્ધિ નોંધાવી છે. નાણાકીય વર્ષ ૨૬ ના ચોથા ક્વાર્ટરમાં તેની કામગીરીમાં સંયુક્ત આવક રૂ. ૮૮૯ કરોડ રહી, જે એક વર્ષ પહેલાના સમાન સમયગાળામાં રૂ. ૨૯૧ કરોડનો નફો હતો. માર્ચ ક્વાર્ટરમાં MCXનો EBITDA ૨૭૧% વધીને રૂ. ૭૦૩ કરોડ થયો.

કોમ્ જી	
સિનર્જી ફૂડ એન્ડ એગ્રો પ્રોસેસર્સ પ્રાઇવેટ લિમિટેડ (CIRP હેઠળ) માટે રસ દર્શાવવાની આમંત્રણ સૂચના ૩૮૪-૩૮૫, GIDC દેહિયાસણ, મહેસાણા, ગુજરાત-૩૮૪૦૦૨ ખાતે	
(ભારતની ઈન્વેસ્ટમેન્ટ એન બેન્કરશી ખોર્ડ (કોર્પોરેટ વ્યક્તિઓ માટે ઈન્વેસ્ટમેન્ટી રિઝોલ્યુશન પ્રક્રિયા) નિયમો, ૨૦૧૬ ના નિયમ ૩૬A ની ઉપનિયમ ૧(૧) હેઠળ)	
સંબંધિત વિગતો	
૧.	કોર્પોરેટ દલાદારનું નામ સાથે PAN અને CIN/ML નંબર સિનર્જી ફૂડ એન્ડ એગ્રો પ્રોસેસર્સ પ્રાઇવેટ લિમિટેડ PAN No: AARCS8326D CIN No: U16400GJ2012PTCO071214
૨.	નોંધાયેલ વેબસાઇટ પર સરનામું

વૈશ્વિકસ્તરે વધતી મોંઘવારી, વ્યાજ દરોમાં ફેરફારની આશંકા અને ભૌગોલિક રાજકીય જોખમો વેચવાલીના મુખ્ય કારણો

વિદેશી રોકાણકારોએ બજારમાંથી ૧૪,૨૩૧ કરોડ પાછા ખેંચ્યા

વર્ષ ૨૦૨૬માં અત્યાર સુધીનો કુલ ઉપાડ ગયા વર્ષની સરખામણીમાં વધારે હોવાનો દાવો કરાયો

મુંબઈ, તા.૧૦
મે મહિનામાં ભારતીય શેરબજારમાંથી વિદેશી પોર્ટફોલિયો રોકાણકારો (FPIs) ની ઉપાડ ચાલુ છે. વૈશ્વિક આર્થિક ચિંતાઓને કારણે આ વર્ષે અત્યાર સુધીમાં વિદેશી રોકાણકારો બજારમાંથી ૨ લાખ કરોડથી વધુ ઉપાડી ચૂક્યા છે. NSDL ના ડેટા અનુસાર, માત્ર મે મહિનામાં વિદેશી રોકાણકારોએ અત્યાર સુધીમાં ૧૪,૨૩૧ કરોડનું વેચાણ કર્યું છે.



આંકડો ૨ લાખ કરોડને પાર કરી ગયો છે, જે બજાર પર સતત વેચાણના દબાણને દર્શાવે છે.આ વર્ષે વિદેશી રોકાણકારોનો ઝોક મોટાભાગે નકારાત્મક જ રહ્યો છે. જાન્યુઆરીમાં ૩૫,૮૬૨ કરોડના શેર વેચાયા હતા. જોકે, ફેબ્રુઆરી એક અપવાદરૂપે મહિનો રહ્યો જ્યારે રોકાણકારોએ

૨૨,૬૧૫ કરોડનું રોકાણ કર્યું, જે છેલ્લા ૧૭ મહિનાનું સૌથી મોટું માસિક રોકાણ હતું. પરંતુ આ વૃદ્ધિ લાંબો સમય ટકી શકી નહીં.માર્ચમાં અત્યાર સુધીનો સૌથી મોટો ઉલટફેર જોવા મળ્યો અને રેકોર્ડ ૧.૧૭ લાખ કરોડ બજારમાંથી બહાર નીકળી ગયા. ત્યારબાદ એપ્રિલમાં પણ ૬૦,૮૪૭

કરોડની ઉપાડ નોંધાઈ છે. મોર્નિંગસ્ટાર ઈન્વેસ્ટમેન્ટ રિસર્ચ ઈન્ડિયાના પ્રિન્સિપાલ મેનેજર રિસર્ચ, હિમાંશુ શ્રીવાસ્તવના મતે, વૈશ્વિક સ્તરે વધતી મોંઘવારી, વ્યાજ દરોમાં ફેરફારની આશંકા અને ભૌગોલિક રાજકીય જોખમો આ વેચવાલીના મુખ્ય કારણો છે.મિડલ ઈસ્ટમાં ચાલી રહેલા તણાવ અને ફૂડ ઓઈલની ઊંચી કિંમતોએ મોંઘવારીની ચિંતા વધારી દીધી છે. આ જ કારણોસર રોકાણકારો હવે વ્યાજ દરોમાં ઝડપી ઘટાડાની આશા છોડી રહ્યા છે અને વિકસિત બજારોના ડેટ ઈન્સ્ટ્રુમેન્ટ્સ તરફ વળી રહ્યા છે.ડોલર સામે ભારતીય રૂપિયામાં આવતી અસ્થિરતા અને નબળાઈ પણ વિદેશી રોકાણકારો માટે ચિંતાનો વિષય છે. તેનાથી ડોલરના સંદર્ભમાં તેમનું વળતર પ્રભાવિત થાય છે.

જિયોજિત ઈન્વેસ્ટમેન્ટ્સના ચીફ ઈન્વેસ્ટમેન્ટ સ્ટ્રેટેજિસ્ટ વી કે વિજયકુમારનું કહેવું છે કે રૂપિયાના ઘટાડા અને ભારતની અર્નિંગ ગ્રોથને લઈને ચિંતાઓએ આ વર્ષે આઉટફ્લો વધારવામાં મોટી ભૂમિકા ભજવી છે. સતત થઈ રહેલા વેચાણ છતાં વિદેશી રોકાણકારો સંપૂર્ણપણે બજારમાંથી બહાર થયા નથી. તેઓ પાવર, કન્સ્ટ્રક્શન અને કેપિટલ ગુડ્સ જેવા પસંદગીના સેક્ટરમાં હજુ પણ રોકાણ કરી રહ્યા છે. આ ઉપરાંત મજબૂત કમાણી અને સારી વૃદ્ધિવાળા મિડ-કેપ અને કેટલાક સ્મોલ-કેપ શેરોમાં પણ તેઓ ખરીદી કરી રહ્યા છે. જોકે, વૈશ્વિક સ્તરે હવે રોકાણકારોનો ઝોક દક્ષિણ કોરિયા અને તાઈવાન જેવા બજારો તરફ વધી રહ્યો છે.

નવી દિલ્હી, તા.૧૦
ડેવોઈટ ઈન્ડિયાના એક અહેવાલમાં જણાવાયું છે કે, ભારતીય ગ્રાહકો ઉદ્યોગની આર્થિક વાસ્તવિકતાઓ વચ્ચે હેતુપૂર્ણ ખર્ચ અપનાવી રહ્યા છે અને નાણાકીય સમજદારી સાથે આકાંક્ષાઓનું સંતુલન કરી રહ્યા છે. ડેવોઈટ ‘કન્ઝ્યુમર સિગ્નલ્સ ઈન્ડિયા ચેપ્ટર’ ના નવીનતમ સંસ્કરણમાં જણાવાયું છે કે આ વલણ ગ્રાહક આધારની માળખાકીય સ્થિતિસ્થાપકતાને પ્રકાશિત કરે છે, જે લાંબા ગાળાની જીવનશૈલીની આકાંક્ષાઓ સાથે સમાધાન કર્યા વિના બદલાતી બજાર પરિસ્થિતિઓને અનુકૂલન કરવાનું ચાલુ રાખે છે.અહેવાલમાં ભારતીય ગ્રાહક ખર્ચમાં સ્પષ્ટ ફેરફાર જોવા મળ્યો છે, જેમાં પ્રવૃત્તિ મુખ્ય શ્રેણીઓમાં કેન્દ્રિત થઈ રહી છે, જેમાં આવશ્યક ચીજવસ્તુઓ



ઉપરાંત ખર્ચ ફક્ત થોડા ક્ષેત્રોમાં જ વધી રહ્યો છે.તહેવારોની ચરમસીમા પછી મુસાફરીમાં એકંદરે ઉદ્દેશ્ય ઓછો થયો છે, પરંતુ માંગ પ્રીમિયમાઈઝેશન તરફ વળી રહી છે, જેમાં મૂલ્ય, આરામ અને વિશ્વસનીયતા ડ્રાઈવિંગ પસંદગીઓ છે.‘‘ભારતીય ગ્રાહકો વધુ પરિપક્વ અને સ્થિતિસ્થાપક બની રહ્યા છે, નાણાકીય શિસ્ત અને ઈરાદાપૂર્વકના નિર્ણય લેવાની

સાથે મહત્વાકાંક્ષાનું સંતુલન બનાવી રહ્યા છે,’’ ડેવોઈટ સાઉથ એશિયા, પાટનર અને કન્ઝ્યુમર ઈન્ડસ્ટ્રી લીડર, આનંદ રામનાથને જણાવ્યું હતું.ઘરગથ્થુઓ મૂલ્ય ક્યાં છે તે અંગે વધુ કડક બની રહ્યા છે, આવશ્યક વસ્તુઓને પ્રાથમિકતા આપી રહ્યા છે, અનુભવોને અપગ્રેડ કરી રહ્યા છે અને મોટી પ્રતિબદ્ધતાઓને મુલતવી રાખી રહ્યા છે.

બિઝનેસ આજકાલ

નવા સપ્તાહમાં સેન્સેક્સ ૭૮૧૧૧

ઉપર બંધ થતાં ૭૯૪૪૪ જોવાશે

મુંબઈ : વૈશ્વિક મોરચે યુદ્ધના અંત માટેની કોઈ ઊલની સ્થિતિમાં અને સ્થાનિકમાં રાજયોની ચૂંટણીઓમાં ભાજપના વિજયને લઈ આગામી સપ્તાહમાં બજારમાંઆરંભ પોઝિટીવ જોવાઈ શકે છે. આગામી સપ્તાહમાં નિકેટી સ્પોટ ૨૩૮૮૮ની ટેકાની સપાટીએ ૨૪૪૪૪ ઉપર બંધ થતાં ૨૪૫૫૫ અને સેન્સેક્સ ૭૬૬૬૬ના સપોર્ટ ૭૮૧૧૧ ઉપર બંધ થતાં ૭૯૪૪૪ જોવાઈ શકે છે.ઈરાન-અમેરિકા યુદ્ધના અંત નજીક હોવાનું વારંવાર કહી અમેરિકી પ્રમુખ ટ્રમ્પ બીજી ઘડીએ જ ફેરવી તોળીને ઈરાન શરતો નહીં માનતું હોવાનું અને હવે ઈરાન પર અત્યંત ખતરનાક હુમલા કરીને પાયમાલ કરી દેવાની વાત કરતાં રહ્યા છે.

ટોપ-૧૦-કંપનીઓમાંથી ૪ની વેલ્યૂ ૧

લાખ કરોડ ઘટી : SBI ટોપ લૂઝર

મુંબઈ : માર્કેટ કેપની ટ્રસ્ટિએ દેશની ૧૦ સૌથી મોટી કંપનીઓમાંથી ૪ કંપનીઓની વેલ્યુ છેલ્લા અઠવાડિયાના કારોબારમાં ૧ લાખ કરોડ ઘટી ગઈ. આ સમયગાળા દરમિયાન SBIની માર્કેટ વેલ્યુ સૌથી વધુ ઘટી છે. SBIની માર્કેટ વેલ્યુ ૪૪,૭૨૨ કરોડ ઘટીને ૯.૪૧ લાખ કરોડ પર આવી ગઈ. આ ઉપરાંત એરટેલ, TCS અને લાર્સન એન્ડ ટુબ્રોની માર્કેટ વેલ્યુ પણ ઘટી છે. જ્યારે રિલાયન્સ, HDFC બેંક, ICICI બેંક, બજાજ કાઉન્સિલ, HUL અને LICની માર્કેટ વેલ્યુ વધી. છેલ્લા અઠવાડિયાના કારોબારમાં આ તમામ ૬ કંપનીઓનું માર્કેટ કેપ કુલ ૪૬,૬૫૫ કરોડ વધ્યું. ગયા અઠવાડિયે સેન્સેક્સ ૪૧૪.૬૯ પોઈન્ટ અને નિકેટી ૧૭૮.૬ પોઈન્ટ વધ્યા હતા.

વિશ્વભરમાં ખાદ્યપદાર્થો ત્રણ વર્ષમાં

સૌથી મોંઘા : ચુએન રિપોર્ટ

નવી દિલ્હી : અમેરિકા-ઈરાન વચ્ચે ચાલી રહેલા યુદ્ધની અસર દુનિયાભરના રસોડા પર દેખાવા લાગી છે. યુનાઈટેડ નેશન્સ ના રિપોર્ટ અનુસાર, વૈશ્વિક સ્તરે ખાદ્ય પદાર્થોની કિંમતો છેલ્લા ત્રણ વર્ષમાં સૌથી ઊંચા સ્તરે પહોંચી ગઈ છે. જ્યારે, ફૂડ એન્ડ એગ્રીકલ્ચર ઓર્ગેનાઈઝેશન દ્વારા જાહેર કરાયેલા ડેટા અનુસાર, એપ્રિલમાં ફૂડ કોમોડિટી પ્રાઈસ ઈન્ડેક્સમાં ૧.૬%નો વધારો થયો છે. આ ઉછાળાનું મુખ્ય કારણ વેજેટબલ ઓઈલ (ખાદ્ય તેલ), માંસ અને અનાજની સપ્લાય ચેઈનમાં આવેલી અડચણો છે. ઈરાન યુદ્ધ હવે તેના ૧૦મા અઠવાડિયામાં પ્રવેશી ચૂક્યું છે. હોર્મૂઝ માર્ગથી ડીઝલ અને ફર્ટિલાઈઝર (ખાતર) જેવા ખેતી માટે જરૂરી સામાનની અવરજવર અટકી ગઈ છે.

સોનાટા સોફ્ટવેરનો ચોથા ક્વાર્ટરમાં

નફો વધ્યો : ડિવિડન્ડ જાહેર

નવી દિલ્હી : સ્મોલકેપ આઈટી સર્વિસીસ કંપની સોનાટા સોફ્ટવેરના શેર્સ સતત ત્રીજા સત્રમાં તેમનો વિજયનો સિલસિલો બંધાયો. કંપનીએ માર્ચ ક્વાર્ટરના પરિણામો જાહેર કર્યા પછી શુક્રવારે ઈન્ટ્યૂડ ટ્રેડમાં લગભગ ૧૩ ટકાનો ઉછાળો આવ્યો. નેશનલ સ્ટોક એક્સચેન્જ પર શેર ૨૭૫ પર સકારાત્મક રીતે ખુલ્યો અને ૩૦૩.૩૦ ની ઈન્ટ્યૂડ ઊંચી સપાટીએ પહોંચ્યો. બપોરે ૧:૧૦ વાગ્યા સુધીમાં, સોનાટા સોફ્ટવેરના શેર ૧૧.૪ ટકા વધીને ૩૦૧.૪૦ પર મજબૂતીથી ટ્રેડ થઈ રહ્યા હતા. તેની સરખામણીમાં, નિકેટી ૫૦ ઈન્ડેક્સ ૦.૬ ટકા ઘટ્યો હતો, જ્યારે નિકેટી ૫૦૦ ઈન્ડેક્સ ૦.૩૬ ટકા ઘટ્યો હતો. સોનાટા સોફ્ટવેર નિકેટી ૫૦૦ ઈન્ડેક્સનો એક ઘટક છે.

ડોલર ઇન્ડેક્સમાં નરમાઈ વૈશ્વિક બજારોમાં અસ્થિરતા છતાં સોનાને સ્થિર રાખવામાં મદદ

બીજા અઠવાડિયામાં સોના અને ચાંદીના ભાવમાં ઉતાર ચઢાવ રહે તેવા અંધાણ

રોકાણકારોની શાંતિ મંત્રણા, કુગાવાના ડેટા અને વૈશ્વિક મેક્રોઇકોનોમિક સંકેતો પર નજર

નવી દિલ્હી,તા.૧૦
વિવેલેષકોએ જણાવ્યું હતું કે રોકાણકારો યુએસ-ઈરાન શાંતિ વાટાઘાટો અને વૈશ્વિક મેક્રોઇકોનોમિક ડેટામાં વિકાસનું મૂલ્યાંકન કરી રહ્યા હોવાથી સોના અને ચાંદીમાં સતત બીજા સપ્તાહે રેન્જ-બાઉન્ડ રહેવાની શક્યતા છે.તેમણે ઉમેર્યું હતું કે, વેપારીઓ આ અઠવાડિયાના અંતમાં ચીન, જર્મની અને યુનાઈટેડ સ્ટેટ્સના કુગાવાના ડેટા, યુરોઝોન અને યુકેના જીડીપી આંકડાઓ પર નજર રાખશે. ‘‘સોનાના ભાવમાં ગતિ મજબૂત દેખાય છે, જ્યારે ચાંદીની ચાલ આગામી સપ્તાહમાં સકારાત્મક દેખાય છે કારણ કે વેપારીઓ ફરીથી યુએસ

અને ઈરાન વચ્ચે યુદ્ધનો અંત લાવવા માટે શાંતિ વાટાઘાટો પર પ્રગતિ પર ધ્યાન કેન્દ્રિત કરશે અને બજારો તે મુજબ પ્રતિક્રિયા આપે તેવી શક્યતા છે,’’ જેએમ ફાઉન્ડાશિયલ સર્વિસીસ લિમિટેડના EBG - કોમોડિટી અને કરન્સી રિસર્ચના વાઈસ પ્રેસિડેન્ટ પ્રણવ મેરે જણાવ્યું હતું. મલ્ટી કોમોડિટી એક્સચેન્જપર, સોનાનો વાયદો છેલ્લા અઠવાડિયામાં ૧,૧૭૮ અથવા લગભગ ૧ ટકા વધીને ૧.૫૨ લાખ પ્રતિ ૧૦ ગ્રામ પર સ્થિર થયો. ચાંદીનો ભાવ ૧૦,૯૮૫ અથવા ૪.૪ ટકા વધીને ૨.૬૧ લાખ પ્રતિ કિલો પર બંધ થયો. ‘‘ગયા અઠવાડિયે સોનામાં સકારાત્મક વલણ જોવા મળ્યું,

સ્ક્રહ પર લગભગ ૧ ટકાનો વધારો થયો અને પ્રતિ ૧૦ ગ્રામ સોનાના ભાવ ૧.૫૨ લાખની આસપાસ બંધ થયા,’’ LKP સિક્યોરિટીઝના VP રિસર્ચ એનાલિસ્ટ - કોમોડિટી અને કરન્સી જીતીન ત્રિવેદીએ જણાવ્યું હતું. તેમણે ઉમેર્યું હતું કે ભૂ-રાજકીય જોખમ પ્રીમિયમ હળવા કર્યા પછી ફૂડ ઓઈલના ભાવમાં થયેલા સુધારાથી પણ બુલિયન પ્રત્યેની ભાવનામાં સુધારો થયો છે.‘‘યુએસ ટ્રેઝરી બોન્ડ યીલ્ડમાં ઘટાડો અને ડોલર ઈન્ડેક્સમાં નરમાઈએ પણ વૈશ્વિક બજારોમાં અસ્થિરતા છતાં સોનાને સ્થિર રાખવામાં મદદ કરી,’’ ત્રિવેદીએ જણાવ્યું હતું.

નવીદિલ્હી ,તા.૧૦
ચાર સંહિતા, વેતન પર સંહિતા, ૨૦૧૮; ઔદ્યોગિક સંબંધો સંહિતા, ૨૦૨૦; સામાજિક સુરક્ષા પર સંહિતા, ૨૦૨૦; અને વ્યવસાયિક સલામતી, આરોગ્ય અને કાર્યકારી પરિસ્થિતિઓ સંહિતા, ૨૦૨૦, ૨૧ નવેમ્બરથી અમલમાં આવ્યા. જોકે, તેમના સંપૂર્ણ અમલીકરણ માટે નિયમો ઘડવાની જરૂર હતી. શ્રમ અને રોજગાર મંત્રાલયે ૩૦ ડિસેમ્બરના રોજ હિસ્સેદારોના પ્રતિસાદ માટે ફાક્ટ નિયમો પ્રકાશિત કર્યા અને ત્યારબાદ કાનૂની ચકાસણી પછી તેમને સૂચિત કરવામાં આવ્યા. બંધારણના હજી શ્રમ એક સહવર્તી

વિષય હોવાથી, કેન્દ્ર અને રાજ્યો બંનેએ ચાર સંહિતાઓના રાષ્ટ્રવ્યાપી અમલીકરણ માટે નિયમો સૂચિત કરવા જરૂરી છે.નવા માળખામાં ઘણા કામદાર-મૈત્રીપૂર્ણ પગલાં રજૂ કરવામાં આવ્યા છે, જેમાં નિમણૂક પત્રો ફરજિયાત જાેરી કરવા, ૪૦ અને તેથી વધુ ઉંમરના કામદારો માટે મફત વાર્ષિક આરોગ્ય તપાસ, અને મહિલાઓ માટે સમાન પગાર, કાર્ય અને તકનો સમાવેશ થાય છે, જેમાં વિવિધ શિક્ષકમાં કામ કરવાની જોગવાઈઓ શામેલ છે. તે સાપ્તાહિક કામના કલાકો ૪૮ પર પણ મર્યાદિત કરે છે, જેમાં ઓછામાં ઓછો એક સપ્તાહાંત રજા અથવા આરામનો

દિવસ અને વધારાના કલાકો માટે ઓવરટાઈમ ચુકવણીનો સમાવેશ થાય છે. ઔદ્યોગિક સંબંધો પરની સંહિતા તકનીકી અથવા આર્થિક ફેરફારોને કારણે નોકરી ગુમાવનારા કામદારોને તેઓ આપવા માટે રાષ્ટ્રીય પુનઃ કૌશલ્ય ભંડોળ સ્થાપિત કરવાની જોગવાઈ કરે છે. ઔદ્યોગિક સંબંધો ૩૭ મુજબ, દરેક નોકરીદાતા જેણે ઔદ્યોગિક સંસ્થામાં કામદારને છટણી કરી છે તેણે છટણીની તારીખથી દસ દિવસની અંદર કર્મચારીના ૧૫ દિવસનો પગાર પુનઃ કૌશલ્ય ભંડોળમાં ફાળો આપવો આવશ્યક છે.